

NATIONAL COMPANY LAW TRIBUNAL

OBJECTION DATED 17.11.2023 TO 20.12.2023

PETITION & APPLICATION & ADDITIONAL DOCS &REPORTS

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	28/02/2023	Company Petition IB (IBC)	710102019972023		CREATIVE CAPITAL SERVICES LIMITED VS ALKA GOYAL	Section 95(1)	20/12/2023	need to master data this company CREATIVE CAPITAL SERVICES LIMITED please contact to registry regarding your file	Nakul Gandhi
2	27/05/2023	Company Petition (Companies Act)	710102048202023		SKAAD INSURANCE SURVEYORS & LOSSASSESSORS PRIVATE LIMITED VS SUSHIL KUMAR AGARWAL	Sec. 241(1)	22/11/2023	due to payment section 242,245	Amit
3	11/7/2023	Company Petition IB (IBC)	710102059162023		UNION BANK OF INDIA LIMITED VS UJWAL GUPTA	Section 95(1)	19/12/2023	vakalatnama missed in index Pg-59 to 66 not clear court fee missed @ 1 rs	Harshit Gupta
4	11/7/2023	Company Petition IB (IBC)	710102059132023		UNION BANK OF INDIA LIMITED VS VIPUL GUPTA	Section 95(1)	19/12/2023	please delete extra pdf court fee missed @ 1 rs double pagination not allowed Pg-35,44,45,50,51 to 63 not clear please do properly all files	Harshit Gupta
5	14/07/2023	Company Petition IB (IBC)	710102060712023		PARQUET FURNISHERS PRIVATE LIMITED VS BANK OF MAHARASTRA	IBC Under Sec 10	7/12/2023	need to sign on every page of application and annexure need to true copy Pg-47 to 64 ,68 to 73,83 to 85,95 to 96,110,114 to 116,124 to 131,141 to 155,159 to 166, not clear court fee missed	Abhishek
6	15/07/2023	Contempt Petition (IBC)	710102061492023		TAKKSHILL ENTERPRISES VS IAP COMPANY PRIVATE LIMITED	Sec 60(5)	24/11/2023	case type wrong	ROHIT RATHI
7	3/8/2023	Company Petition IB (IBC)	710102068072023		NITIN JAIN VS SYNDICATE BANK	Section 94(1)	6/12/2023	Pg-36 to 81 not clear memo [arty wrong arrange Pg-94 to 111 ,132, to 141,hindi and not clear need to type copy of every clear pages and mention true typed copy on type copy from to where contact to registry	RAKESH KUMAR
8	10/7/2023	Company Petition IB (IBC)	710102058932023		UNION BANK OF INDIA LIMITED VS VAIBHAV AGARWAL	Section 95(1)	19/12/2023	"vakalatn ama missed in index Pg-59 to 66 not clear court fee missed @ 1 rs double pagination not allowed Pg-49 to 56 not clear	Harshit Gupta
9	3/3/2023	Company Petition (Companies Act)	710102020992023		TARANTEJ SINGH REKHI VS M/S SIMRAN POULTRY PVT LTD. AND OTHERS	Sec. 241(1),Sec. 242(4)	28/11/2023	,Pages 236, 264, 284, 293 to 310, 323, 324, 361 to 363, 353 to 356 Hindi pages vakaltnama missed	manuj nagrath
10	20/09/2023	Company Petition IB (IBC)	710102081522023		THE BANK OF MAHARASHTRA LIMITED VS ARUN PURI	Section 95(1)	19/12/2023	please delete previuose documents or double upload voulme wise index missed Pg-97,99 not clear Pg-113 cut double pagination not allowed	ONKAR
11	20/09/2023	Company Petition IB (IBC)	710102081632023		BANK OF MAHARASHTRA VS M/S SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	20/12/2023	IRP mobile no missed in portal	Nishant
12	22/09/2023	Company Petition IB (IBC)	710102082312023		THE BANK OF MAHARASHTRA LIMITED VS MR. KUNWER SACHDEV	Section 95(1)	20/12/2023	master data missed court fee missed @ 3rs	ONKAR

30	16/10/2023	Company Petition (Companies Act)	710102090692023		SERIOUS FRAUD INVESTIGATION OFFICE VS RAJIV GUPTA & CO.	Sec. 140(5)	5/12/2023	vakalatnama and proof service numbering missed and moa and aoa and master data wrong company	sfionclt
31	17/10/2023	Company Petition IB (IBC)	710102091292023		SARVAMANGLA INFRABUILD PRIVATE LIMITED VS NALWA STEEL AND POWER LIMITED	IBC Under Sec 9	7/12/2023	Pg-113 to 122,143 not clear master data missed reply of demond notice missed or 9-3-B certificate missed please contact to registry	Sagarika Sahoo
32	16/10/2023	Company Petition (Companies Act)	710102090822023		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS AGARWAL GUPTA & KOHLI	Sec. 140(5)	4/12/2023	1901-1902 page not clear and moa and Aoa and master data missed	sfionclt
33	25/10/2023	Company Petition IB (IBC)	710102093242023		ECL FINANCE LIMITED VS JAI BHAGWAN BINDAL	Section 95(1)	18/12/2023	Pg-53,54,55,5760,61 cut Pg-105 in hindi Pg-156,187,188,214,215,229, 230 not clear	Bhavana Duhoon
34	17/10/2023	Company Appeal(Companies Act)	710102091382023		ECL FINANCE LIMITED VS JAI BHAGWAN BINDAL	Sec 252 (3)	19/12/2023	please attached gazette notification in petition pdf	MOHIT SINGH KHARAYAT
35	17/10/2023	Company Petition IB (IBC)	710102091552023		KING,S WORLDWIDE INDIA CENTRE VS JAI BHAGWAN BINDAL	IBC Section 59	7/12/2023	Respondent Not Add in Basic Detail Please Add and Refile	SONAL KUMAR SINGH
36	17/10/2023	Company Petition IB (IBC)	710102091412023		SAURABH KILLA VS SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	11/12/2023	Pg-46 not clear court fee @ 3 rs welfare @ 25 rs missed	TAPLEGAL
37	25/10/2023	Intervention Petition (IBC)	710102093502023		ROMY BANSAL VS MICA INDUSTRIES LIMITED	Sec 60(5)	7/12/2023	list of date events and brief synopsis missed in index and in memo party please mention on top vinay gupta in pdf	Saumya Jain
38	25/10/2023	Company Petition (Companies Act)	710102093422023		SANGEETA HIMMATRAMKA VS WELCOME PROBUID PRIVATE LIMITED	Sec. 58(3),Sec. 59	13/12/2023	vakalatama court fee and welfare missed	PARITOSH BUDHIRAJA
39	10/3/2023	CA(A) Merger and Amalgamation(Companies Act)	710102022562023		NEW LINE BUILDTECH PRIVATE LIMITED VS WELCOME PROBUID PRIVATE LIMITED	Sub-section (I) of section 230	11/12/2023	(please remove all extra pdf and upload final pdf and vakalatnama welfare 25rs and court fee 3rs	Pranav V Shankar
40	30/10/2023	Intervention Petition (IBC)	710102094622023		CO-OPERATIVE CANE DEVELOPMENT UNION VS PUNJAB NATIONAL BANK	Sec 60(5)	11/12/2023	synopsis missed applicant details should be on top in memo party please fill Punjab National Bank in Petitioner name please intervention in prayer court fee missed @ 1 rs	SUNIL
41	1/11/2023	Company Petition IB (IBC)	710102095132023		CARL VAN HEUVEL VS CAIRN INDIA LIMITED	IBC Under Sec 9	6/12/2023	wrong jurisdiction	Pulkit Prakash
42	1/11/2023	Company Petition IB (IBC)	710102095332023		GLOBE FINCAP LIMITED. VS ALPS MOTOR FINANCE LIMITED	IBC under Sec 7	22/11/2023	Pg-52 not clear Pg-64,66,78,83 hindi	S.S. Sobti
43	28/10/2023	Company Appeal(Companies Act)	710102094202023		GLOBE FINCAP LIMITED. VS ALPS MOTOR FINANCE LIMITED	Sec 252 (3)	4/12/2023	income tax service wrong	Tavish
44	1/11/2023	Company Petition IB (IBC)	710102095322023		GLOBE FINCAP LIMITED. VS ECO FRIENDLY FOOD PROCESSING PARKLIMITED	IBC under Sec 7	22/11/2023	Pg-25,28,32,33,35,37,38,50,81,94,not clear Pg-62,64,76 cut IRP certificate missed Form B missed	S.S. Sobti
45	2/11/2023	Company Petition IB (IBC)	710102095462023		SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED VS ECO FRIENDLY FOOD PROCESSING PARKLIMITED	IBC Section 59	20/12/2023	volume wise inddex missed volume 2 incomplete please contact to registry regarding your file	MILY GHOSHAL
46	4/11/2023	Company Petition IB (IBC)	710102096272023		COGERS TRADEX PRIVATE LIMITED VS DWARKADHIS PROJECTS PRIVATE LIMITED	IBC under Sec 7	19/12/2023	anexure 2 missed pdf	SK SHARMA
47	21/03/2023	Company Appeal(Companies Act)	710102026082023		COGERS TRADEX PRIVATE LIMITED VS DWARKADHIS PROJECTS PRIVATE LIMITED	Sec 252 (1)	29/11/2023	Council detail missed in master index, true copy stamp missed in annexures all pdf remove and kindly final pdf upload (come to registry) kindly check petition pdf	Hitesh
48	7/11/2023	Company Appeal(Companies Act)	710102097212023		COGERS TRADEX PRIVATE LIMITED VS DWARKADHIS PROJECTS PRIVATE LIMITED	Sec 252 (3)	4/12/2023	all affidavit address uttrakhand and notary delhi income tax service wrong kindly serve in delhi.dcit.judicial.hc@incometax.gov.in	Chander Kant
49	8/11/2023	Contempt Petition(Companies Act)	710102097402023		SYNAPSICA TECHNOLOGIES PRIVATE LIMITED VS GANDHARV GOYAL	Sec 241 (2)	17/11/2023	wrong file	Payal Chawla
50	10/11/2023	Company Petition IB (IBC)	710102097912023		SITAL LEASING AND FINANCE LTD VS GRACIOUS PORTFOLIO PRIVATE LIMITED	IBC under Sec 7	20/11/2023	service missed date missed in vakalatnama	Plyush Singhal

51	12/11/2023	Company Petition IB (IBC)	710102098122023		RAGHAV RATHI VS GRACIOUS PORTFOLIO PRIVATE LIMITED	Section 94(1)	20/11/2023	"service missed Pg-45,46 to 56,67 not clear double pagination n ot allowed need to true copy sign on every page s "	SANTOSH
52	15/11/2023	Company Appeal(Companies Act)	710102098612023		RAGHAV RATHI VS GRACIOUS PORTFOLIO PRIVATE LIMITED	Sec 252 (1)	17/11/2023	all petitioner not added in online portal petition not sign in every page 75 page not clear 1rs court fee missed some pages are hindi kindly translation	Rakesh Kumar
53	15/11/2023	Company Appeal(Companies Act)	710102098562023		RAGHAV RATHI VS GRACIOUS PORTFOLIO PRIVATE LIMITED	Sec 252 (1)	17/11/2023	memo of parties,synopsis, and list of date missed master data missed all pdf merge and upload final pdf income tax service missed	ABHINAV KUMAR PANDEY
54	10/11/2023	Company Petition IB (IBC)	710102098022023		GIRJA SHANKAR RATHI VS GRACIOUS PORTFOLIO PRIVATE LIMITED	Section 94(1)	20/11/2023	service missed Pg-45,46 to 56,67 not clear double pagination n ot allowed need to true copy sign on every page s	SANTOSH
55	12/11/2023	Company Petition IB (IBC)	710102098132023		DHRUV RATHI VS GRACIOUS PORTFOLIO PRIVATE LIMITED	Section 94(1)	20/11/2023	"service missed Pg-45,46 to 56,67 not clear double pagination n ot allowed need to true copy sign on every page s "	SANTOSH
56	16/11/2023	CA(A) Merger and Amalgamation(Companies Act)	710102098822023		GENTLEMAN PRODUCTS PRIVATE LIMITED VS GRACIOUS PORTFOLIO PRIVATE LIMITED	Sub-section (I) of section 230	20/12/2023	all affidavit haryana and notary Delhi	Sourabh Gupta
57	19/12/2023	CA(A) Merger and Amalgamation(Companies Act)	710102107722023		ARCELORMITTAL VENTURES INDIA PRIVATE LIMITED VS GRACIOUS PORTFOLIO PRIVATE LIMITED	Sec. 230-232, Sec 234	19/12/2023	all respondent detail missed in online portal	ANANNYA
58	16/11/2023	Intervention Petition (IBC)	710102098742023		SWATI SHARMA VS VARUN KUMAR BALA	Sec 60(5)	29/11/2023	list of date and events and brief synopsis missed Pg-18 to 33 not clear or blur	MRINAL HARSH VARDHAN
59	18/11/2023	CA(A) Merger and Amalgamation(Companies Act)	710102099732023		GIRNAR INVESTMENT LTD VS VARUN KUMAR BALA	Sec. 230-232 - Second Motion	22/11/2023	2nd motion not linked in 1st motion and 1st motion not mentioned	SHAILESH SUMAN
60	18/11/2023	Contempt Petition (IBC)	710102099422023		INDO RAMA SYNTHETICS (INDIA) LTD VS SUBHASH KUMAR KUNDRA	Rule 11 of NCLT, 2016	19/12/2023	section wrong court fee and welafre missed	MISHA
61	17/11/2023	Company Petition IB (IBC)	710102098872023		SREI EQUIPMENT FINANCE LIMITED VS YUVA MANAGMENT CONSULTANTS PRIVATE LIMITED	IBC under Sec 7	23/11/2023	sign missed after index date missed after index master data missed	SHAMBO NANDY
62	13/11/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102098282023		SKB TRADEX PRIVATE LIMITED VS YUVA MANAGMENT CONSULTANTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	20/11/2023	154-158,161 page not clear and kindly file upload properly	Sweeny Gulati
63	20/11/2023	Company Petition IB (IBC)	710102100002023		AMIT KUMAR SINGH VS APEX HEIGHTS PRIVATE LIMITED	IBC under Sec 7	20/12/2023	address mismatch from verification	Ashutosh
64	21/11/2023	Company Petition (Companies Act)	710102100152023		SANJEEV MURALI MOHAN VS RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59	12/12/2023	due to payment section 73,71 proof of service missed	Mr. Lzafeer Ahmad
65	20/11/2023	CA(A) Merger and Amalgamation(Companies Act)	710102099922023		TRENCHLESS ENGINEERING SERVICES PRIVATE LIMITED. VS RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	19/12/2023	second motion not link in first motion certificate section 133 missed	Sourabh Gupta
66	18/11/2023	Company Petition IB (IBC)	710102099722023		REDINGTON LIMITED VS PRIMATEL FIBCOM LIMITED	IBC Under Sec 9	23/11/2023	need to true copy sign on every page of annexure	Manisha
67	21/11/2023	Intervention Petition (IBC)	710102100052023		SACHIN NAVEEN SINHA RESOLUTION PROFESSIONAL OF SPEL GRANITO PRIVATE LIMITED VS AXIS BANK	Sec 60(5)	29/11/2023	wrong jusidiction	Sachin Naveen. Sinha
68	23/11/2023	Company Petition (Companies Act)	710102100882023		VAIBHAV VATS SHUKHLA VS LAKSHMINARYAN BHUVANESWARI SHAARAN	Sec. 241(1)	6/12/2023	company issue	Gaurav
69	22/11/2023	Contempt Petition (IBC)	710102100612023		SAPAN MOHAN GARG VS M K OVERSEAS EXPORT PVT. LTD.	Any other provision - Govt body	29/11/2023	section wrong vakalatnama missed need true copy sign on every page vakalatnama missed	Satyam
70	23/11/2023	Company Petition IB (IBC)	710102100792023		DBL KIDSKART ONLINE PRIVATE LIMITED VS M K OVERSEAS EXPORT PVT. LTD.	IBC Section 59	19/12/2023	Pg-33 to 90,105,106 not clear need to clear copy upload	SANJAY AGARWAL

71	21/11/2023	Company Petition (Companies Act)	710102100342023		P. S. MALLIKARJUNA SETTY VS RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED		28/11/2023	due to payment section 73,74,75 advocate mobile no missed in index all respondent detail missed in online portal proof of service missed	Mr. Lzafeer Ahmad
72	22/11/2023	Company Petition IB (IBC)	710102100682023		SHAMSHER BAHADUR SINGH VS RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	28/11/2023	case type wrong	VARSHA
73	24/11/2023	Company Petition IB (IBC)	710102101282023		ANUMOD SHARMA VS RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Section 94(1),Section 94(1)	20/12/2023	master data missed	RAJIV SINGH
74	27/11/2023	Company Petition IB (IBC)	710102101632023		HARPREET KAUR VS RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Section 94(1)	5/12/2023	in complete file please contact to registry	RAJEEV
75	27/11/2023	Transfer Petition (IBC)	710102101792023		RAJESH GAURISHANKAR PODDAR VS STATE BANK OF INDIA THROUGH RESOLUTION PROFESSIONAL MR. INDRAJIT MUKHERJEE	Rule16(d),NCLT Rules,2016 IBC	4/12/2023	case type wrong main case no not mention in pdf double pagination not allowed pagination missed index Pg-27 to 29 not clear Pg-54 to 66, welfare @ 25rs curt fee @ 3 rs	PRADNYA SHINDE
76	24/11/2023	Company Petition IB (IBC)	710102101292023		SHAIENDRA KUMAR SINGH & ORS VS MORPHEUS PRODEVELOPERS PRIVATE LIMITED	IBC under Sec 7	13/12/2023	156,181 to 186 to 204,207 to 210,227,241,245,246,280, 385,412,444,445,460,462, 483,580,581,650,651,656 to 670,708 to 722,753,754,783 to 802,806,807,846,856,869, 870,871,896 to 909 not clear please contact to registry regarding your file	Amit Kumar Singh
77	24/11/2023	Company Petition (Companies Act)	710102101212023		BHANU PRIYA SHARMA SHARE HOLDER IN TAGGART CONTINUUM VS LAVA KUMAR KOPPU	Sec. 241(1)	15/12/2023	73,94-122 page not clear all respondent detail missed in online portal 2nd volume index missed proof of service page no missed section not mentioned in pdf	AABHAS SINGH
78	28/11/2023	Intervention Petition (IBC)	710102102072023		SHREE VARDHMAN BUILDPROP PRIVATE LIMITED VS DSS INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/12/2023	section wrong in pdf list of date and brief synopsis missed vakalatnama missed wrong entry in the portal	KNM & Partners
79	28/11/2023	Company Petition IB (IBC)	710102101962023		BRIGHT LIFECARE PRIVATE LIMITED VS AQUAMARINE HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	20/12/2023	pagination missed in volume-2 court fee and welfare missed 9-3-B certificate or reply missed of notice	vinam
80	28/11/2023	Company Petition IB (IBC)	710102102242023		ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS RALPH AGRICULTURE PRIVATE LIMITED	IBC Under Sec 9	7/12/2023	affidavit address mismatch Pg- 45 to 54 not clear BR missed	Vivek R. mohanty
81	30/11/2023	Company Petition IB (IBC)	710102102682023		SAMEER GOYAL VS STATE BANK OF INDIA	Section 94(1)	8/12/2023	Pg- 66,67,71,72,75,76,78,79,80,84,85,87,91,93,95,98,99, 101,100,102,103,104,105, 109 not clear =	Rajat Srivastava
82	30/11/2023	Company Petition IB (IBC)	710102102982023		ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED	IBC Under Sec 9	8/12/2023	counsel detail missed after index and memo party Pg-20 to 31,56,74,76,78,92,100,106,107,108,112,121 to 124,132 to 135,137,133,139,142,144, 146,150 to 153,200 to 208,214 to 223,228,23,231,233 to 240 not clear court fee@ rs 3 nad welfare @ 25 rs missed voulme wise index missed	Hemant Shah
83	30/11/2023	Company Petition IB (IBC)	710102102812023		IDBI BANK LTD VS AKSHAR KUCHROO	Section 95(1)	8/12/2023	need to sign on every page of application double pagination not allowed date missed in vakalatnama ticket not allowed on content of vakalatnama master index missed	PARTHIV J MEHTA
84	2/12/2023	Company Petition IB (IBC)	710102103632023		KEREN POLYPLAST INDIA LIMITED VS AKSHAR KUCHROO	IBC Section 59	12/12/2023	Pg-28,78 to 80,83,89,113,114,150,151 not clear ticket not allowed on contenbt of vakalatnama	AWNISH
85	1/12/2023	Contempt Petition (IBC)	710102103092023		ARVIND MITTAL VS NALINESH KUMAR PAURUSH	Rule 11 of NCLT, 2016	19/12/2023	section wrong technically and in portal vakalatnama missed	VINOD KUMAR

86	1/12/2023	Contempt Petition (IBC)	710102103452023		KEWAL KRISHAN KUMAR VS RAM RATAN KANOONGO (RESOLUTION PROFESSIONAL)	Application under any other provisions- IBC	7/12/2023	section wrong technically and in portal list of date and events and brief synopsis missed	MILAN
87	1/12/2023	Company Petition (Companies Act)	710102103492023		DEEPENDER PRATAP SINGH VS URETEK INDIA PRIVATE LIMITED	Sec. 241(1),Rule 11 of NCLT	19/12/2023	kindly vakaltanama put court fee in space area	Areness
88	1/12/2023	Company Petition IB (IBC)	710102103332023		SREI EQUIPMENT FINANCE LIMITED VS NURIT PROPERTIES PRIVATE LIMITED	IBC under Sec 7	8/12/2023	Pg-33,37,329,334,336,337,371 to 380 not clear IRP certificate missed	SHAMBO NANDY
89	1/12/2023	Company Petition IB (IBC)	710102103472023		UNITY SMALL FINANCE BANK LIMITED VS SERVEALL CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	8/12/2023	Pg-141 in hndi Pg-268 to 278,282 not clear	VARSHA
90	2/12/2023	Company Petition IB (IBC)	710102103542023		DSS HEALTHCARE PRIVATE LIMITED VS SERVEALL CONSTRUCTIONS PRIVATE LIMITED	IBC Section 59	12/12/2023	pagination not mention in index memo party, list of date and events and brief synopsis missed, please do peroperly file	SHASHANK
91	2/12/2023	Company Petition IB (IBC)	710102103612023		IDBI TRUSTEESHIP SERVICES LIMITED VS SHREE VARDHMAN INFRAHEIGHTS PRIVATE LIMITED	IBC under Sec 7	12/12/2023	Page-947,959,987 not clear Page-1020,1021 is CUT Affidavit Address Mismatch with Notary	RAJEEV
92	5/12/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102104272023		SKAEL ENTERPRISE PRIVATE LIMITED VS SHREE VARDHMAN INFRAHEIGHTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	20/12/2023	documents not showing in Same Date Please Refile it again	Rishabh Sachdeva
93	5/12/2023	Company Petition IB (IBC)	710102104132023		MUKESH KUMAR BANSAL VS SHREE VARDHMAN INFRAHEIGHTS PRIVATE LIMITED	Section 94(1)	12/12/2023	list of date and events missed Pg-46,47 to 66,100c,26, 103 to 107,118,not clear Pg-91 to 100A, 202,in hindi wrong pagination in pdf volume wise index missed	PALLAVI SINGH
94	6/12/2023	CA(A) Merger and Amalgamation(Companies Act)	710102104452023		PRAGITI INTERNET TECHNOLOGIES PRIVATE LIMITED VS SHREE VARDHMAN INFRAHEIGHTS PRIVATE LIMITED	Sec. 230-232, Sec 234	20/12/2023	please removed other pdf and upload final pdf	VIJAY VASANTRAO KALE
95	5/12/2023	Company Appeal(Companies Act)	710102104212023		PRAGITI INTERNET TECHNOLOGIES PRIVATE LIMITED VS SHREE VARDHMAN INFRAHEIGHTS PRIVATE LIMITED	Sec 252 (3)	20/12/2023	first volume index not added synopsis page number	MRINAL HARSH VARDHAN
96	5/12/2023	Contempt Petition (IBC)	710102104242023		VISHNU AGGARWAL VS SUNIL PRAKASH SHARMA	Rule 11 of NCLT, 2016	14/12/2023	verification palace not mmention in affidavit list of date and events missed and brief synopsis missed vakalatnama missed.	AISHWARYA M GAHRANA
97	5/12/2023	Company Petition IB (IBC)	710102104282023		OXYZO FINANCIAL SERVICES PRIVATE LIMITED VS KLD CREATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	13/12/2023	volume wise index wrong .5A,5B wrong arrange	Kriti
98	4/12/2023	Company Petition IB (IBC)	710102104142023		NEETU BANSAL VS KLD CREATION INFRASTRUCTURE PRIVATE LIMITED	Section 94(1)	12/12/2023	list of date and events missed Pg-55,127,167, 195,200,201 to 204,213,300,336 to 460,465 ,502 to 505,not clear Pg-168 to 172 ,188,190 to 193 ,295,hindi Pg-194 missed volume wise index missed	PALLAVI SINGH
99	6/12/2023	Company Petition IB (IBC)	710102104572023		AASRA PROJECTS PRIVATE LIMITED VS MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	12/12/2023	Pg-67 to 73,93,96,99,101 to 106etc need to type copy Pg-75,76,77,78,86,87,cut and not clear etc..... please uplaod clear copy	MRINAL HARSH VARDHAN
100	8/12/2023	Company Petition IB (IBC)	710102105082023		JUPITER ADMINISTRATIVE AND SECURITY SERVICES PRIVATE LIMITED VS LML LIMITED	Rule 11 of NCLT, 2016	15/12/2023	wrong file please need to separate both file please contact to registry regarding your file	Keshav Thakur
101	2/12/2023	Contempt Petition(Companies Act)	710102103642023		SABIH UR RAHMAN KHAN VS MAXIMA GLASS PRIVATE LIMITED AND ORS.	Sec 425	8/12/2023	please checked company name in memo of parties and online portal all respondent and petitioner detail missed in online portal 14-15 not clear and some pages are black 3rs court fee missed	Soumya Dutta

102	7/12/2023	Company Appeal(Companies Act)	710102104802023		SABIH UR RAHMAN KHAN VS MAXIMA GLASS PRIVATE LIMITED AND ORS.	Sec 252 (3)	11/12/2023	respondent detail missed in online portal petition every page not sign 85 page english translation missed 86-88 247-248 page not clear vakalatnama and power of attorney or board of resolution missed	MANOJ KUMAR
103	9/12/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102105142023		RELIGARE BROKING LIMITED VS MAXIMA GLASS PRIVATE LIMITED AND ORS.	Sec. 230-232 - Second Motion	12/12/2023	affidavit address noida and notary delhi all affidavit other state and notary delhi	Abhishek Nahta
104	11/12/2023	Company Petition IB (IBC)	710102105402023		POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED VS MAXIMA GLASS PRIVATE LIMITED AND ORS.	IBC Section 59	18/12/2023	please do propely file	Pradeep Debnath
105	10/12/2023	Intervention Petition (IBC)	710102105262023		ATS KNIGHTSBRIDGE BUYER WELFARE ASSOCIATION VS ATS HEIGHTS PRIVATE LIMITED	Sec 60(5)	14/12/2023	please fill all party in portal from memo party need to true copy of every page of annexure	SANDEEP
106	9/12/2023	Company Petition (Companies Act)	710102105242023		DIVYA BHASIN VS ADRIA MEDICARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20/12/2023	voulme wise index wrong	RAKESH KUMAR
107	7/12/2023	Company Petition IB (IBC)	710102104702023		GE POWER INDIA LIMITED VS BHARAT HEAVY ELECTRICALS LIMITED	IBC Under Sec 9	15/12/2023	Pg-209 to 220,238 to 243,222,223 ,225,226,248,250,251,276 to 278,301 to 303,326,to 328 not clear Pg-399 to 411 cut	vinam
108	10/12/2023	Company Petition (Companies Act)	710102105232023		MR. SIDDHARTH JAIN VS ZICO ENVIRONMENTAL SOLUTIONS PRIVATE LIMITED	Sec. 59	15/12/2023	40-57,59,77-90,237-238 not clear second volume index missed and master data missed all pdf pages not proper show please checked	Nikhil Beniwal
109	9/12/2023	Company Petition IB (IBC)	710102105202023		ADICI TECHNO & SEALINGS PRIVATE LIMITED VS SONAL ENTERPRISES PRIVATE LIMITED	IBC Under Sec 9	15/12/2023	list of date events and brief synopsis missed Pg-241,273,274,284,297,298, 300 to 305,306,308,309,311,314 etc..... pdf not clear	HONEY SATPAL
110	8/12/2023	Company Petition IB (IBC)	710102105012023		INTERARCH BUILDING PRODUCTS PRIVATE LIMITED VS UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	15/12/2023	Pg-66 to 100,142,144,147 to 148,150 to 150,154,155,157,158,160, 163 to 164,167 ,168,170 ,172,174,176,178,179,180, 182,184 not clear need to true copy sign on annexure	charu sangwan
111	10/12/2023	Company Petition (Companies Act)	710102105272023		HUNK TEAMNESS SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (3)	15/12/2023	case type wrong and file not proper uploaded	VEENU MARWAHA
112	8/12/2023	Company Petition IB (IBC)	710102105092023		M/S JUPITER ADMINISTRATIVE AND SECURITY SERVICES VS LML LIMITED	Rule 11 of NCLT, 2016	15/12/2023	"wrong file please need to separate both file please contact to registry regarding your file "	Keshav Thakur
113	12/12/2023	Company Petition (Companies Act)	710102105852023		S A A STAINLESS STEEL PRIVATE LIMITED VS ULTRATECH TEXTURES PAINTS PRIVATE LIMITED	Sec. 59	19/12/2023	93-94,96-110,113-119,121-130,132-138,142-145,159,171-181,188-191,214-221,223-230 page not clear 2nd volume index missed vakalatnama not proper form proof of service missed in all respondent and respondent detail missed in online portal	SHOBHAN MAHANTI
114	11/12/2023	CA(A) Merger and Amalgamation(Companies Act)	710102105412023		INSTINCT INFRA & POWER LIMITED VS ULTRATECH TEXTURES PAINTS PRIVATE LIMITED	Sec. 230-232, Sec 234	19/12/2023	merge all pdf and upload final pdf	Pradeep Debnath
115	11/12/2023	Company Petition IB (IBC)	710102105422023		BUSYBEES LOGISTICS SOLUTIONS PRIVATE LIMITED VS SIMBA LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	18/12/2023	Pg-114 to 126,151,153,176 to 188,206 not clear date not mention in vakalatnama double paginatna not allowed	ATUL KUMAR SINGH
116	11/12/2023	Company Petition IB (IBC)	710102105462023		VKAAO ENTERTAINMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	18/12/2023	Pg-52, not clear	Mr. Amit Goel

117	12/12/2023	Company Appeal(Companies Act)	710102105782023		VKAAO ENTERTAINMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	19/12/2023	stk 7 missed	PUNEET
118	13/12/2023	Company Petition (Companies Act)	710102105982023		SH. JAMILUR RAHMAN VS JINDUS SPECIALTY CHEMICALS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19/12/2023	50-53 page dim 57-63 page not clear	Somit
119	12/12/2023	Company Petition IB (IBC)	710102105762023		IDBI TRUSTEESHIP SERVICES LIMITED VS ANSAL BUILDWELL LIMITED	IBC under Sec 7	19/12/2023	vakalatnama pagination missed in index Pg-286,295 not clear volume-2 not clear please upload clear pdf form B , IRP certificate missed	Angad
120	7/12/2023	Company Petition IB (IBC)	710102104872023		CONTINENTAL MARBLE LLP THR AS/ARSH NIKHIL AGARWAL VS NKG INFRASTRUCTURE LIMITED	IBC under Sec 7	15/12/2023	Pg-38,39 to 68,87,114 to 126 not clear BR missed Court fee missed form 2. IRP certificate , form B missed	PUNIT JAIN
121	15/12/2023	Company Petition (Companies Act)	710102106472023		MOORGATE INDUSTRIES INDIA PRIVATE LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Sec. 241(1),Sec. 242(4)	15/12/2023	89,94 Moa and Aoa not clear 165,230-235,296-297 page clear	Karan Khanna
122	13/12/2023	Company Petition IB (IBC)	710102106142023		RAJSHILA SYNTHETICS PRIVATE LIMITED VS MONATO BRANDS LIMITED	IBC Under Sec 9	19/12/2023	wrong entry in the portal pdf blur please upload clear pdf	Akshay
123	13/12/2023	Company Petition (Companies Act)	710102106182023		MFL INDIA LIMITED VS MONATO BRANDS LIMITED	Sub-Section (1) of Section 66.	19/12/2023	list of date and event missed	DEEPALI MITTAL
124	1/5/2023	Company Appeal (IBC)	710102040382023	COMPANY PETITION IB (IBC)/446(ND)2017	TAKKSHILL ENTERPRISES VS IAP COMPANY PRIVATE LIMITED	Sec 60(5)	24/11/2023	wrong section and case type wrong (need to file IA)etc please contact to registry rageding you file	ROHIT RATHI
125	14/07/2023	Restoration Application (Companies Act)	710102060792023	COMPANY PETITION (COMPANIES ACT)/63(PB)2019	ROOPAK NARENDRA KOTHARI VS KOTHARI ASSOCIATES PVT LTD	Rule 11 of NCLT	19/12/2023	Mention case no. for Restoration in Index and in Application with proper Subject Matter Add Parties details in Online Portal according to MOP Sign Every page Of Application ensure True copy on remaining Page of Annexures	Pankaj
126	29/07/2023	Interlocutory Application (I.B.C)	710102066892023	COMPANY PETITION IB (IBC)/228(PB)2018	BDR BUILDERS AND DEVELOPERS PVT LTD VS MOHAN LAL LIQUIDATOR KALIBER ASSOCIATES PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/11/2023	IA section Mismatch with Index correct it Vakalatnama Missing	RAKESH KUMAR
127	10/5/2023	Interlocutory Application (I.B.C)	710102042832023	COMPANY PETITION IB (IBC)/882(ND)2020	RAVI PRAKASH RAO VS RESOLUTION PROFESSIONAL - MR. ATUL MITTAL	Sec 60(5)	18/12/2023	Wrong Pagnation In Index Correct it Vol -1 Pages are not according to Index Add R1 details also In Portal	Ujwala Uppaluri
128	15/06/2023	Interlocutory Application (I.B.C)	710102053442023	COMPANY PETITION IB (IBC)/882(ND)2020	DEEPAK BANSAL VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	18/12/2023	COUNSEL DETAIL MISSING IN Prayer Page - 53 to 78 not clear	Ujwala Uppaluri
129	13/09/2023	Interlocutory Application (I.B.C)	710102079322023	COMPANY PETITION IB (IBC)/239(PB)2023	ANJULI SIVARAMAKRISHNAN THROUGH POA HOLDER ASHUMAN SAHIJPAL VS RAHEJA DEVELOPERS LIMITED	Rule 11 of NCLT, 2016	6/12/2023	Affidavit address mismatch with notary	Nilotpal Shyam
130	13/09/2023	Company Appeal (IBC)	710102079372023	COMPANY PETITION IB (IBC)/35(ND)2017	ASSISTANT COMMISSIONER VS SARVESH KASHYAP LIQUIDATOR	Sec 42,Rule 11 of NCLT, 2016	15/12/2023	please do properly file	Sushila
131	30/09/2023	Interlocutory Application (I.B.C)	710102084502023	COMPANY PETITION IB (IBC)/702(ND)2022	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS ORIENTAL TRIMEX LIMITED	Sec 60(5)	23/11/2023	respondent details missing online portal applicant full detail missing online portal address missing on affidavit	AVNIT KAUR
132	5/10/2023	Interlocutory Application (I.B.C)	710102085492023	COMPANY PETITION IB (IBC)/300(ND)2021	SWATANTRA KUMAR SINGH VS MOHAMMED ISLAM	Sec 66(1)	20/12/2023	Page no. 427 to 433 Hindi page Translation Missing Page-356,357,363,365,372,373,406,413,415,436 to 439 not clear Vol 3 PDF nor clear re-scan and upload	harshit kumar Rawat
133	8/10/2023	Interlocutory Application (I.B.C)	710102086752023	COMPANY PETITION IB (IBC)/300(ND)2021	SWATANTRA KUMAR SINGH VS MOHAMMED ISLAM	Sec 66(1)	20/12/2023	page no. 231,307,366,,367,368,369,371 to 378,380 to 383,388 to 390, ,397,400,415,,430,435 to 443,445 to 448 are not clear. 435 to 443 translate english	harshit kumar Rawat
134	8/10/2023	Interlocutory Application (I.B.C)	710102086772023	COMPANY PETITION IB (IBC)/919(ND)2020	BANI KUMAR RANA & ANR. VS GYAN CHANDRA MISRA	Sec 60(5)	20/12/2023	Main case titles mention in pdf Farha Naz as applicant mention in online portal page no 67-76 hindi plz Translate in english Missing	Anand

135	8/10/2023	Interlocutory Application (I.B.C)	710102086762023	COMPANY PETITION IB (IBC)/300(ND)2021	SWATANTRA KUMAR SINGH VS MOHAMMED ISLAM	Sec 43(1) r/w Sec 44 (1)	20/12/2023	page no., 365-372,374-379,381-383,386-403,407-412,416,418,421,424,425,429-442, not clear pages Due payment of section 44 43 to 437 hindi pages	harshit kumar Rawat
136	16/10/2023	Interlocutory Application (I.B.C)	710102090772023	COMPANY PETITION IB (IBC)/223(ND)2020	MOHIT KUMAR GUPTA VS NA	Application under any other provisions- IBC	18/12/2023	add Liquidator Mohit K. Gupta details on Portal as applicant other delete or IAs title on line portal	Rajiv Malik
137	23/10/2023	Interlocutory Application (I.B.C)	710102093082023	COMPANY PETITION IB (IBC)/882(ND)2020	ROHIT KESWANI VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	18/12/2023	please check Main case no in soft Copy	Davinder N. Grover
138	19/10/2023	Interlocutory Application (I.B.C)	710102092272023	COMPANY PETITION IB (IBC)/688(ND)2020	RAJIV MALIK VS NA	Application under any other provisions- IBC	18/12/2023	please file seperately list of coc meeting	Rajiv Malik
139	16/10/2023	Interlocutory Application (I.B.C)	710102090752023	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Application under any other provisions- IBC	20/12/2023	Both reports file separately contact to registry	RAJIV MALIK
140	29/10/2023	Interlocutory Application (I.B.C)	710102094362023	COMPANY PETITION IB (IBC)/468(ND)2023	VASTRANI EXPORT PRIVATE LIMITED VS STAR SYNTHETICS PVT LTD	Sec 60(5)	14/12/2023	Applicant respondent fill online portal according to mop VASTRANI EXPORT PRIVATE LIMITED Vs. STAR SYNTHETICS fill in application pdf according to online portal Ticket put on blank side in vakalatnama, File your reply and application separate	AABHAS SINGH
141	31/10/2023	Interlocutory Application (I.B.C)	710102094992023	COMPANY PETITION IB (IBC)/1248(PB)2018	RAKESH VARMA VS NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Rule 11 of NCLT, 2016	14/12/2023	case type wrong , Choose Intervention Petition section wrong Choose 60(5) ticket put on blank side in Vakalatnama.	RAVINDER SINGH
142	28/10/2023	Interlocutory Application (I.B.C)	710102094212023	COMPANY PETITION IB (IBC)/638(ND)2020	MUKESH GUPTA RESOLUTION PROFESSIONAL VS CONSORTIUM OF LALA JIGAL KISHORE JEWELLERS M/S EVANKA CONSTRUCTION INDIA PVT LIMITED	Rule 11 of NCLT, 2016	19/12/2023	Volume 1 missing section wrong. mention applicant sign in prayer Missing . 25Rs welfare fee and 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure. sign every page in pdf. Vol -1 not uploaded	ABHISHEK
143	31/10/2023	Interlocutory Application (I.B.C)	710102095022023	COMPANY PETITION IB (IBC)/882(ND)2020	BALWANT RAI THUKRAL & MRS. RITU SANON VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	20/12/2023	welfare 25 court fees 3 missing on vakalatnama	RAJIV K.GARG
144	6/11/2023	Restoration Application (IBC)	710102096772023	COMPANY PETITION IB (IBC)/1771(ND)2018	SYED HASAN KAZIM VS DREAM PROCON PVT. LTD.	Rule 11 of NCLT, 2016	17/11/2023	memo of parties missing. and add Party in Online Portal also according to MOP Section wrong, choose Rule 48 or any other Prov. IBC On portal affidavit missing. Proof of Service Missing need every page sign of Application and true copy and Sign in annexure And delete Extra PDF keep only Once .	Vibhor
145	7/11/2023	Interlocutory Application (I.B.C)	710102097102023	COMPANY PETITION IB (IBC)/489(PB)2017	SUNIL KUMAR GUPTA VS AMIT BHARANA	Sec 60(5)	30/11/2023	IA case names mention in application according to online Amit Bharana	KK
146	7/11/2023	Restoration Application (IBC)	710102096992023	COMPANY PETITION IB (IBC)/723(ND)2021	SHINJANI AGGARWAL & ORS VS VIPUL LIMITED	Sec 60(5)	19/12/2023	sign missing in application page Section wrong choose rule 48(2) read with rule 11 True copy missing memo of parties also Missing	Akshat Bajpai
147	9/11/2023	Interlocutory Application (I.B.C)	710102097632023	COMPANY PETITION IB (IBC)/685(ND)2022	HARVINDER SINGH IRP VS VIPUL LIMITED	Sec 60(5)	24/11/2023	Applicant Address Missing on Portal	JAGNEET SINGH
148	9/11/2023	Interlocutory Application (I.B.C)	710102097612023	COMPANY PETITION IB (IBC)/674(PB)2021	MIS DECOR SOURCING VS VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED	Sec 60(5)	24/11/2023	address and notary mismatch in affidavit (Write Presently at new Delhi after address) and page no ,84 Not clear	Palash Singhai
149	13/11/2023	Miscellaneous Application(Companies Act)	710102098242023	COMPANY APPEAL(COMPANIES ACT)/113(ND)2023	DEEPAK GUPTA VS INCOME TAX OFFICER	Application under any other provisions	21/11/2023	case type wrong. application all pages sign	Puneet Bajaj

150	13/11/2023	Interlocutory Application (I.B.C)	710102098162023	COMPANY PETITION IB (IBC)/2849(ND)2019	NEERAJ KUMAR JAIN VS PEBBLES PROLEAVE PVT. LTD.	Sec 12(2)	30/11/2023	sign missing in application page and full detail missing on prayer of counsel all party in memo party should be on online portal and Etc. Contact To Registry Room 711	NEERAJ KUMAR JAIN
151	14/11/2023	Interlocutory Application (I.B.C)	710102098452023	COMPANY PETITION IB (IBC)/449(PB)2019	SUMAN JATWANI VS ASHISH SINGH RP PIYUSH COLONISER LTD	Sec 60(5)	8/12/2023	Pagination Missing In Index and in Application sign every page of Application Fill Vakalatnama Properly Case no. missing, Date Missing cause title Missing 25 R s. Welfare and 3 Rs. Court fee Missing Service Missing	Anjaneya
152	14/11/2023	Interlocutory Application (I.B.C)	710102098462023	COMPANY PETITION IB (IBC)/144(PB)2017	MANOJ KUMAR SAIN VS SR FOILS & TISSUE LIMITED	Sec 60(5)	20/11/2023	welfare and court fee missing and date and counsel detail missing vakalatnama and all party in memo party should be on online portal	SHREY YADAV AND ASSOCIATES
153	16/11/2023	Interlocutory Application (I.B.C)	710102098692023	COMPANY PETITION IB (IBC)/656(ND)2020	MR. FAHZAN KHAN VS LEX INNOVA DIGITAL PAYMENTS PVT. LTD.	Rule 11 of NCLT, 2016	20/11/2023	memo of parties mismatch according your online portal. page no. 18 to 22,40 are not clear. need every page sign in pdf.	ARNAV
154	16/11/2023	Restoration Application (IBC)	710102098832023	COMPANY PETITION IB (IBC)/1397(PB)2019	VIPUL GOEL VS NARENDRA KUMAR SHARMA	Sec 60(5)	8/12/2023	Wrong Filing Incomplete Documents (Only Affidavit is there)	RADHIKA GOEL
155	14/11/2023	Interlocutory Application (I.B.C)	710102098352023	COMPANY PETITION IB (IBC)/324(ND)2023	SANJAY PAINTAL VS CONTEMPORARY EXPORTS LLP	22(3)(b)	30/11/2023	make application properly Section Missing with proper subject Matter in PDF and etc. Contact To Registry Room -711	NEERAJ KUMAR JAIN
156	13/11/2023	Interlocutory Application (I.B.C)	710102098172023	COMPANY PETITION IB (IBC)/2607(PB)2019	DURGA DAS AGRAWAL VS CONTEMPORARY EXPORTS LLP	Rule 11 of NCLT, 2016	23/11/2023	pdf not clear true copy sign not show on annexures	Shivam Gautam
157	16/11/2023	Company Application(Companies Act)	710102098802023	COMPANY APPEAL(COMPANIES ACT)/173(ND)2022	NEW AGE AQUA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	29/11/2023	application merge in one pdf.	AMAN
158	13/11/2023	Interlocutory Application (I.B.C)	710102098262023	COMPANY PETITION IB (IBC)/111(ND)2023	RAJ KUMAR SONI VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Application under any other provisions- IBC	6/12/2023	under section mention in index or application	Aditi Sharma
159	13/11/2023	Interlocutory Application (I.B.C)	710102098182023	COMPANY PETITION IB (IBC)/2607(PB)2019	DURGA DAS AGRAWAL VS MR. MUKESH KUMAR	Sec 60(5)	20/11/2023	page no.27-30,33-34,39-52,59-129 not clear page	Shivam Gautam
160	15/11/2023	Interlocutory Application (I.B.C)	710102098552023	COMPANY PETITION IB (IBC)/479(PB)2021	DOHA BANK VS MR. VIKAS AGGARWAL	Sec 60(5)	20/11/2023	Remove main case parties in online portal. page no. 27 to 33,38 to 63 are not clear. page no. 72 to 78,133 to 156,165 to 171,176,177 mention english translate copy in pdf, Proof Of Service	akash chatterjee
161	17/11/2023	Company Application(Companies Act)	710102099122023	COMPANY PETITION (COMPANIES ACT)/132(ND)2022	WESTON TUBES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Application under any other provisions	20/11/2023	need to additional document	Kamal
162	16/11/2023	Interlocutory Application (I.B.C)	710102098842023	COMPANY PETITION IB (IBC)/1397(PB)2019	SARVA PLASTIC INDUSTRIES PVT LTD VS NARENDRA KUMAR SHARMA	Sec 60(5)	8/12/2023	fill Applicant Address in Online Portal	RADHIKA GOEL
163	17/11/2023	Interlocutory Application (I.B.C)	710102098902023	COMPANY PETITION IB (IBC)/269(ND)2020	SUSPENDED BOARD OF DIRECTORS THROUGH MUKESH KUMAR VS ASHWANI KUMAR RP SMR ENTERTAINMENT PVT LTD. & ORS.	Rule 11 of NCLT, 2016	19/12/2023	Wrong memo of Parties or applicant respondent fill online according to mop ex-parte order dated 21.09.2022 is Not attach or wrong order attach dated 21.11.2023	RAMESH
164	18/11/2023	Interlocutory Application (I.B.C)	710102099572023	COMPANY PETITION IB (IBC)/275(ND)2020	GAURAV MISRA VS ASHWANI KUMAR RP SMR ENTERTAINMENT PVT LTD. & ORS.	Application under any other provisions- IBC	21/11/2023	need to file in additional	Gaurav Misra
165	18/11/2023	Interlocutory Application (I.B.C)	710102099562023	COMPANY PETITION IB (IBC)/862(ND)2020	MADAN MOHAN DHUPAR VS ASHWANI KUMAR RP SMR ENTERTAINMENT PVT LTD. & ORS.	Rule 11 of NCLT, 2016	21/11/2023	page no.2,6 ,24-25 cut page and service missing	ABHISHEK DEVGAN
166	20/11/2023	Interlocutory Application (I.B.C)	710102100022023	COMPANY PETITION IB (IBC)/366(ND)2021	ANIL KUMAR MITTAL VS MANISH KUMAR PENGORIYA	19(2)	14/12/2023	due payment other section 19(3)	Anil Kumar Mittal
167	20/11/2023	Interlocutory Application (I.B.C)	710102099802023	COMPANY PETITION IB (IBC)/31(PB)2018	ATUL TANDON VS LOTUS AUTO ENGINEERING LTD.	Sec 60(5)	22/11/2023	page no.62,70,71-72, not clear page	VARSHA

168	17/11/2023	Interlocutory Application (I.B.C)	710102099012023	COMPANY PETITION IB (IBC)/373(ND)2023	COMPUGAGE INFOCOM LIMITED VS NXG INFOTECH PRIVATE LIMITED	Sec 60(5)	28/11/2023	memo of party missing section missing on index or application counsel detail missing on prayer prayer missing	Amit
169	13/11/2023	Interlocutory Application (I.B.C)	710102098292023	COMPANY PETITION IB (IBC)/111(ND)2023	RAJ KUMAR SONI VS NXG INFOTECH PRIVATE LIMITED	Application under any other provisions- IBC	6/12/2023	every page sign on application	Aditi Sharma
170	21/11/2023	Interlocutory Application (I.B.C)	710102100332023	COMPANY PETITION IB (IBC)/25(ND)2021	ASREC VS SMT. PAVAN KAPOOR	Rule 11 of NCLT, 2016	5/12/2023	applicant respondent fill online according to mop	Chandni
171	21/11/2023	Interlocutory Application (I.B.C)	710102100352023	COMPANY PETITION IB (IBC)/776(ND)2022	KUSHVINDER SINGHAL IRP HEAVEN AHEAD VOYAGE PVT LTD VS SMT. PAVAN KAPOOR	Rule 11 of NCLT, 2016	8/12/2023	Applicant Address Missing on Portal	JAGNEET SINGH
172	20/11/2023	Interlocutory Application (I.B.C)	710102099882023	COMPANY PETITION IB (IBC)/995(ND)2018	VMS EQUIPMENT PRIVATE LIMITED VS ANIL KUMAR MATA	Sec 60(5)	22/11/2023	memo of parties missing.	ANUJA PETHIA
173	22/11/2023	Interlocutory Application (I.B.C)	710102100392023	COMPANY PETITION IB (IBC)/776(ND)2022	KUSHVINDER SINGHAL IRP HEAVEN AHEAD VOYAGE PVT LTD VS ANIL KUMAR MATA	Rule 11 of NCLT, 2016	24/11/2023	fill all details in online portal. ticket not showing in vakalatnama.	JAGNEET SINGH
174	22/11/2023	Interlocutory Application (I.B.C)	710102100562023	COMPANY PETITION IB (IBC)/1097(ND)2020	ASREC (INDIA) LIMITED VS TARUN KAPOOR	Rule 11 of NCLT, 2016	5/12/2023	applicant respondent fill online according to memo of parties.	Chandni
175	22/11/2023	Interlocutory Application (I.B.C)	710102100642023	COMPANY PETITION IB (IBC)/1731(ND)2019	SAPAN MOHAN GARG VS TARUN KAPOOR	Application under any other provisions- IBC	24/11/2023	dua payment section 17(1) and 28, need every page sign and true copy in annexure. memo of parties missing.	Satyam
176	23/11/2023	Interlocutory Application (I.B.C)	710102100852023	COMPANY PETITION IB (IBC)/1757(PB)2018	RENU JAIN VS MUKAL KUMAR (RESOLUTION PROFESSIONAL OF MS KST INFRASTRUCTURE LIMITED)	Sec 60(5)	28/11/2023	page no.15-34 not clear page	Rishabh Govila
177	21/11/2023	Interlocutory Application (I.B.C)	710102100322023	COMPANY PETITION IB (IBC)/1529(ND)2019	LT. COL. GIRISH RAJKONWAR (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/12/2023	Add Parties in Portal according to MOP Sign every page of application no of days of condone Missing in PDF	PRANATI BHATNAGAR
178	22/11/2023	Interlocutory Application (I.B.C)	710102100552023	COMPANY PETITION IB (IBC)/48(PB)2020	VEKAS KUMAR GARG VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	20/12/2023	application not upload please re-upload	Shivanshu Kumar
179	22/11/2023	Interlocutory Application (I.B.C)	710102100492023	COMPANY PETITION IB (IBC)/1016(PB)2020	RAKESH BHATIA VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/12/2023	pages 67 to 73, 78 to 80, 105 hindi pages, 93 page type copy	rakesh
180	24/11/2023	Company Application(Companies Act)	710102100972023	COMPANY PETITION (COMPANIES ACT)/15(PB)2022	ANOOP SHARMA VS MR. ABHINEET SHIRAVSTAVA	Rule 32	28/11/2023	memo of parties missing.	SIDDHARTHA
181	24/11/2023	Interlocutory Application (I.B.C)	710102101072023	COMPANY PETITION IB (IBC)/694(ND)2023	MBL INFRASTRUCTURE LIMITED VS PUNJAB NATIONAL BANK INTERNATIONAL LIMITED	Rule 11 of NCLT, 2016	28/11/2023	master index missing. memo party missing in index. affidavit missing. page no. 458 are not clear. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	Anubhav Maheshwari
182	24/11/2023	Interlocutory Application (I.B.C)	710102101122023	COMPANY PETITION IB (IBC)/1020(ND)2020	ESTHETIC BUILDTECH PVT. LTD. VS PUNJAB NATIONAL BANK INTERNATIONAL LIMITED	Rule 11 of NCLT, 2016	28/11/2023	memo of parties missing.	Anubhav Maheshwari
183	24/11/2023	Company Application(Companies Act)	710102101022023	COMPANY PETITION (COMPANIES ACT)/32(PB)2022	ANOOP SHARMA VS B. S. SAWHNEY & ASSOCIATES	Rule 32	28/11/2023	memo of parties missing.	SIDDHARTHA
184	24/11/2023	Interlocutory Application (I.B.C)	710102101222023	COMPANY PETITION IB (IBC)/1744(ND)2019	GAURAV JINDAL VS DEBASHISH NANDA	Rule 11 of NCLT, 2016	28/11/2023	fill all details in online portal. memo of parties missing.	Rakesh
185	24/11/2023	Company Application(Companies Act)	710102101032023	COMPANY PETITION (COMPANIES ACT)/14(ND)2022	ANOOP SHARMA VS B. S. SAWHNEY & ASSOCIATES	Rule 32	28/11/2023	memo party missing	SIDDHARTHA
186	27/11/2023	Interlocutory Application (I.B.C)	710102101812023	COMPANY PETITION IB (IBC)/882(ND)2020	SHILPI GUPTA AGARWAL VS LOGIX INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	15/12/2023	Correct Pagination In Index	Ujwala Uppaluri
187	25/11/2023	Interlocutory Application (I.B.C)	710102101462023	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	29/11/2023	wrong filing.	YOGAMAYA M G
188	18/11/2023	Interlocutory Application (I.B.C)	710102099552023	COMPANY PETITION IB (IBC)/449(PB)2019	PEYUSH AGGARWAL VS ASHISH SINGH	Sec 60(5)	13/12/2023	Page -37 to 41 Hindi Translation Missing and Wrong Pagination After Page-44	Manmohan Asopa
189	27/11/2023	Interlocutory Application (I.B.C)	710102101652023	COMPANY PETITION IB (IBC)/923(PB)2018	SHARAT BHATTATIRIPAD VS TODAY HOMES NOIDA PVT LTD	Sec 60(5)	20/12/2023	Main case titles name mention in pdf	Atul
190	28/11/2023	Interlocutory Application (I.B.C)	710102101822023	COMPANY PETITION IB (IBC)/306(ND)2022	ANUP KUMAR VS NEELAM RANA TEWARI & ORS.	Sec 43(1) r/w Sec 44 (1)	30/11/2023	pdf proper not upload.	SHANKARI MISHRA
191	27/11/2023	Interlocutory Application (I.B.C)	710102101772023	COMPANY PETITION IB (IBC)/48(PB)2020	GAURAV ARORA VS VEKAS KUMAR GARG	Sec 60(5)	30/11/2023	page no.19-44,48-52,137-144, not clear pages	A.K ASSOCIATES law offices
192	27/11/2023	Interlocutory Application (I.B.C)	710102101742023	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG VS VEKAS KUMAR GARG	Rule 11 of NCLT, 2016	30/11/2023	applicant detail incomplete on online portal	PANKAJ
193	27/11/2023	Miscellaneous Application(Companies Act)	710102101582023	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/29(ND)2019	GLOBAL IMAGE INDIA PRIVATE LIMITED VS VEKAS KUMAR GARG	Rule 11 of NCLT	30/11/2023	case type wrong and memo party missing	NIRBHAY KUMAR & ASSOCIATES

194	24/11/2023	Interlocutory Application (I.B.C)	710102101102023	COMPANY PETITION IB (IBC)/239(ND)2022	ASREC (INDIA) LTD. VS TEN TRAVELS PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/12/2023	Need true copy sign on All Pages of Annexures Notary Mismatch with Affidavit Address (write Presently at New Delhi alongwith Address)	Chandni
195	24/11/2023	Interlocutory Application (I.B.C)	710102101252023	COMPANY PETITION IB (IBC)/1016(PB)2020	IMROZ KHAN & YASMIN KHAN VS RAKESH BHATIA	Rule 11 of NCLT, 2016	5/12/2023	section wrong online portal according to pdf.	Imroz Khan
196	24/11/2023	Company Application(Companies Act)	710102101042023	COMPANY PETITION (COMPANIES ACT)/33(PB)2022	ANOOP SHARMA VS B. S. SAWHNEY&ASSOCIATES	Rule 32	28/11/2023	memo of parties missing.	SIDDHARTHA
197	24/11/2023	Company Application(Companies Act)	710102101012023	COMPANY PETITION (COMPANIES ACT)/33(PB)2022	ANOOP SHARMA VS MR.ABHINEET SHIRAVSTAVA	Rule 32	28/11/2023	memo of parties missing.	SIDDHARTHA
198	24/11/2023	Company Application(Companies Act)	710102101302023	COMPANY PETITION (COMPANIES ACT)/138(ND)2019	SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED VS MANHAR SABHARWAL	Rule 11 of NCLT	12/12/2023	section wrong online according to pdf	Sourabh Gupta
199	28/11/2023	Company Application(Companies Act)	710102101922023	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	PUSHPINDER BHANDARI VS MR. AJEET SINGH BHANDARI	Application under any other provisions	30/11/2023	respondent missing in memo of parties. need every page true copy in annexure.	Harshit Batra
200	28/11/2023	Company Application(Companies Act)	710102101972023	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	DR. RAVINDER KUMAR GERA VS ABW INFRASTRUCTURE LIMITED	Application under any other provisions	30/11/2023	section wrong. memo of parties mismatch according to your online portal. 25Rs welfare fee and 3Rs court fee missing and date missing in vakalatnama. need every page sign and true copy in annexure.	DR SUDHIR BISLA
201	29/11/2023	Company Application(Companies Act)	710102102482023	COMPANY PETITION (COMPANIES ACT)/115(PB)2018	PRADEEP KHATAR VS TECHNO EASYCRETE PRIVATE LIMITED	Rule 11 of NCLT	1/12/2023	memo party missing. memo party put on after index. section wrong. need every page sign and true copy in annexure.	Prabhat
202	29/11/2023	Interlocutory Application (I.B.C)	710102102442023	COMPANY PETITION IB (IBC)/317(ND)2022	HIGHNESS INFRADEVELOPERS PVT. LTD VS ASHOK KUMAR GUPTA RESOLUTION PROFESSIONAL FOR ANDES TOWN PLANNERS PVT. LTD.	Rule 11 of NCLT, 2016	1/12/2023	section not mention in index. memo of parties mismatch according your online portal.	komal Mundhra
203	24/11/2023	Interlocutory Application (I.B.C)	710102101362023	COMPANY PETITION IB (IBC)/1526(ND)2019	SATYANARAYAN GUDDATI VS ASHOK KUMAR GUPTA RESOLUTION PROFESSIONAL FOR ANDES TOWN PLANNERS PVT. LTD.	Sec 30	19/12/2023	page no. 291,292 are not clear.	Satya Narayana Guddati
204	29/11/2023	Interlocutory Application (I.B.C)	710102102282023	COMPANY PETITION IB (IBC)/1020(ND)2020	ESTHETIC BUILDTECH PVT. LTD. VS ASHOK KUMAR GUPTA RESOLUTION PROFESSIONAL FOR ANDES TOWN PLANNERS PVT. LTD.	Rule 11 of NCLT, 2016	1/12/2023	memo of parties missing.	Satya Narayana Guddati
205	29/11/2023	Miscellaneous Application(Companies Act)	710102102352023	COMPANY PETITION (COMPANIES ACT)/97(PB)2019	SHIVI HOLDINGS PVT LTD VS ASHOK KUMAR GUPTA RESOLUTION PROFESSIONAL FOR ANDES TOWN PLANNERS PVT. LTD.	Any other provision - Govt body	1/12/2023	wrong filing.	Shiven Varma
206	29/11/2023	Company Application(Companies Act)	710102102262023	COMPANY PETITION (COMPANIES ACT)/32(PB)2022	ANOOP SHARMA VS MR. ABHINEET SHIRAVSTAVA	Rule 32	15/12/2023	applicant respondent detail fill online according to mop IAs case title ANOOP SHARMA Vs. MR. ABHINEET SHIRAVSTAVA mention in pdf	SIDDHARTHA
207	28/11/2023	Interlocutory Application (I.B.C)	710102101992023	COMPANY PETITION IB (IBC)/529(ND)2022	GHANARAM INFRA ENGINEERS PVT LTD VS KAY IRON WORKS PVT LTD	Rule 11 of NCLT, 2016	20/12/2023	section wrong online portal according to pdf fill all details in online portal. hindi pages 33 48 50 to 57, 60 to 64	RAJIV K.GARG
208	28/11/2023	Interlocutory Application (I.B.C)	710102102202023	COMPANY PETITION IB (IBC)/888(PB)2022	NEERAJ KUMAR DUBEY VS RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/12/2023	Counsel detail missing on vol 2 index date and place missing on vol 2 index	Rishabh Govila
209	29/11/2023	Interlocutory Application (I.B.C)	710102102322023	COMPANY PETITION IB (IBC)/1481(PB)2019	CA RAKESH KUMAR GUPTA VS RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	20/12/2023	Page 49 hindi page	ABHAY
210	30/11/2023	Interlocutory Application (I.B.C)	710102102892023	COMPANY PETITION IB (IBC)/456(ND)2018	M/S SERIATIM ENTERPRISES LLP VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 60(5)	5/12/2023	page no. 13,17,49,53,68,72 mention english translate in pdf. welfare fee 15 short in vakalatnama.	Eshna Kumar
211	30/11/2023	Interlocutory Application (I.B.C)	710102102792023	COMPANY PETITION IB (IBC)/223(ND)2022	RAKESH KUMAR JINDAL VS SATISH CHANDER VARMA	Sec 66(1)	5/12/2023	added all respondent in online portal. page no. 113 to 118,123,124,134 to 137,163,164,170 to 178,199,200,2023,2025,210,211,217,218 hindi page mention english translate copy in pdf.	Rakesh Kumar Jindal

212	28/11/2023	Company Application(Companies Act)	710102101952023	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	SURENDAR SINGH VS ABW INFRASTRUCTURE LIMITED	Application under any other provisions	30/11/2023	section wrong. affidavit address mismatch in notary. 25Rs welfare fee and 3Rs court fee missing in vakalatnama and date missing. need every page sign and true copy in annexure.	DR SUDHIR BISLA
213	30/11/2023	Interlocutory Application (I.B.C)	710102102712023	COMPANY PETITION IB (IBC)/581(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS DINESH BASIA	Rule 11 of NCLT, 2016	4/12/2023	section wrong. page no. 8,10 are not clear.	Ashutosh
214	28/11/2023	Interlocutory Application (I.B.C)	710102101982023	COMPANY PETITION IB (IBC)/298(ND)2022	GHANARAM INFRA ENGINEERS PVT LTD VS SHEKHAR SARWAGI SOLE PRO. ADO CONMANT INDIA	Rule 11 of NCLT, 2016	20/12/2023	section wrong online portal according to pdf and application and respondent detail incomplete on online portal and page no.33 to 48 hindi page and page no.48-57,60-64 hindi page	RAJIV K.GARG
215	29/11/2023	Restoration Application (IBC)	710102102652023	COMPANY PETITION IB (IBC)/732(PB)2022	NITIN HIRE PURCHASE PRIVATE LIMITED VS OM SHIVAY REAL ESTATE PRIVATE LIMITED	Rule 11 of NCLT, 2016	19/12/2023	IB not mention in main case	Gursat
216	30/11/2023	Interlocutory Application (I.B.C)	710102102932023	COMPANY PETITION IB (IBC)/2354(ND)2019	SCIKNOW TECHNO SOLUTIONS LIMITED VS MR. DINESH KUMAR GUPTA	Sec 49(2)	5/12/2023	mention applicant sign in prayer. notary missing in affidavit. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. date and client sign missing in vakalatnama.	Vipul
217	30/11/2023	Interlocutory Application (I.B.C)	710102102842023	COMPANY PETITION IB (IBC)/85(ND)2021	AMIT NOHRIA VS DEVENDRA UMRAO RESOLUTION PROFESSIONAL	Sec 60(5)	20/12/2023	Page no 11 to 33 Page no 69 to 91 not clear pages	Niharika Sohal
218	30/11/2023	Interlocutory Application (I.B.C)	710102102872023	COMPANY PETITION IB (IBC)/17(ND)2019	ACHIN GAUTAM VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	5/12/2023	25Rs welfare fee and 3Rs court fee missing in vakalatnama.	Kumar Mihir
219	30/11/2023	Interlocutory Application (I.B.C)	710102102822023	COMPANY PETITION IB (IBC)/1059(ND)2018	HIMALAYA INFRABUILD PVT. LTD. VS MR. SURENDER KUMAR SINGHAL AND MR. SUNIL KUMAR AGGARWAL	Sec 60(5)	12/12/2023	fill all details in online portal. IAs case no HIMALAYA INFRABUILD PVT. LTD. Vs. MR. SURENDER KUMAR SINGHAL AND MR. SUNIL KUMAR AGGARWAL mention in pdf	RAHUL MALHOTRA
220	2/12/2023	Miscellaneous Application (IBC)	710102103582023	COMPANY PETITION IB (IBC)/379(ND)2023	SUNIL RATHI VS BANK OF MAHARASHTRA	Any other provision - Govt body	5/12/2023	case type wrong. fees missing.	Ruchir Batra
221	1/12/2023	Interlocutory Application (I.B.C)	710102103512023	COMPANY PETITION IB (IBC)/755(PB)2018	GANGA RAM AGARWAL RP M/S PAL INFRASTRUCTURE & DEVELOPERS PVT. LTD. VS BANK OF MAHARASHTRA	Application under any other provisions- IBC	6/12/2023	section wrong.	AMAR VIVEK
222	1/12/2023	Interlocutory Application (I.B.C)	710102103142023	COMPANY PETITION IB (IBC)/357(ND)2022	INTERNATIONAL LAND DEVELOPERS PRIVATE LIMITED VS SURESH SAREEN & ORS	Rule 11 of NCLT, 2016	6/12/2023	memo of parties missing. need every page sign and true copy in annexure.	Nistha Gupta
223	1/12/2023	Interlocutory Application (I.B.C)	710102103312023	COMPANY PETITION IB (IBC)/654(ND)2021	SATYENDRA SHARMA (APPLICATION U/S 66) VS DHARMENDRA GUPTA	Sec 66(1)	20/12/2023	True Copy missing on annexures.	MOHD NAZIM KHAN
224	3/12/2023	Interlocutory Application (I.B.C)	710102103722023	COMPANY PETITION IB (IBC)/292(ND)2021	SHIPRA AND ANOTHER VS RAVINDER KUMAR GOEL AND OTHERS	Sec 60(5),Rule 11 of NCLT, 2016	19/12/2023	page no. 107 to 109,142,143 are not clear. ticket put on blank side in vakalatnama. ticket not showing. date missing in vakalatnama. need every page sign and true copy in annexure. fill all details in online portal.	Abhineet Taneja
225	1/12/2023	Restoration Application (IBC)	710102103462023	COMPANY PETITION IB (IBC)/160(ND)2023	VARDHMAN YARNS AND THREADS LIMITED VS KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/12/2023	need every page sign and true copy in annexure.	Newton Law Chambers
226	3/12/2023	Interlocutory Application (I.B.C)	710102103682023	COMPANY PETITION IB (IBC)/2240(ND)2019	TARUN JAIN VS KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED	Application under any other provisions- IBC	7/12/2023	sign missing in annexure.	Tarun
227	1/12/2023	Company Application(Companies Act)	710102103212023	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	SURENDER SINGH VS ABW INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT	19/12/2023	Delete previous documentfill all details in online portal. section wrong. counsel details missing in memo of parties and prayer. affidavit address mismatch in notary. 25Rs welfare fee missing in vakalatnama and date missing.	DR SUDHIR BISLA
228	3/12/2023	Interlocutory Application (I.B.C)	710102103672023	COMPANY PETITION IB (IBC)/2240(ND)2019	TARUN JAIN VS ABW INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	7/12/2023	sign missing in annexure.	Tarun

229	4/12/2023	Interlocutory Application (I.B.C)	710102103792023	COMPANY PETITION IB (IBC)/266(ND)2019	KAVERI SAHAKARI AWAS SAMITI LTD. VS HORIZON BUILDCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/12/2023	remove main party in online portal and added anil tayal details in online portal. page no. 7 mention english translate in pdf. date missing in vakalatnama. fill all details in online portal.	ARJUN
230	4/12/2023	Company Application(Companies Act)	710102103872023	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	DR. RAVINDER KUMAR GERA VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	19/12/2023	delete previous documentssection wrong. counsel details missing in index. date and place missing in index and memo party and prayer.memo party mismatch according your online portal. applicant sign not showing in prayer. affidavit address missing and notary not showing. 25Rs welfare missing in vakalatnama.	DR SUDHIR BISLA
231	1/12/2023	Interlocutory Application (I.B.C)	710102103442023	COMPANY PETITION IB (IBC)/2484(ND)2019	CGST AND CENTRAL EXCISE BHIWANDI COMMISSIONERATE OFFICE VS ABW INFRASTRUCTURE LIMITED	Section 74	15/12/2023	Due payment section 74 applicant respondent detail fill online according to mop	CHRITARTH PALLI
232	29/11/2023	Company Application(Companies Act)	710102102272023	COMPANY PETITION (COMPANIES ACT)/13(ND)2022	ANOOP SHARMA VS MR. ABHINEET SHIRAVSTAVA	Rule 32	15/12/2023	Applicant respondent detail fill online according to mop case title of IA ANOOP SHARMA Vs. MR. ABHINEET SHIRAVSTAVA mention in pdf	SIDDHARTHA
233	4/12/2023	Interlocutory Application (I.B.C)	710102104062023	COMPANY PETITION IB (IBC)/995(ND)2018	VMS EQUIPMENT PRIVATE LIMITED VS PRIMROSE INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	8/12/2023	added all respondent in online portal.notary missing in affidavit.	ANUJA PETHIA
234	5/12/2023	Interlocutory Application (I.B.C)	710102104322023	COMPANY PETITION IB (IBC)/776(ND)2022	KUSHVINDER SINGHAL IRP HEAVEN AHEAD VOYAGE PVT LTD VS PRIMROSE INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	18/12/2023	Applicant details fill full in online portal.	JAGNEET SINGH
235	6/12/2023	Restoration Application (IBC)	710102104422023	COMPANY PETITION IB (IBC)/565(PB)2021	SLR TECHINFRA PRIVATE LIMITED VS ENDLESS SERVICES PRIVATE LIMITED	Sec 49(2)	13/12/2023	memo party missing. prayer missing. order missing. 25Rs welfare fee and 3Rs court fee missing and date missing in vakalatnama.	VAIBHAV SINHA
236	5/12/2023	Interlocutory Application (I.B.C)	710102104152023	COMPANY PETITION IB (IBC)/274(PB)2019	DEBASHIS NANDA VS ENDLESS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	11/12/2023	page no. 589,590,617 to 640 are not clear.	Shruti Goyal
237	5/12/2023	Interlocutory Application (I.B.C)	710102104342023	COMPANY PETITION IB (IBC)/479(ND)2019	UNITED CONTRACTORS & ENGINEERS VS RITA GUPTA LIQUIDATOR	Sec 60(5)	11/12/2023	wrong filing.	Abhipsa Mohanty
238	5/12/2023	Interlocutory Application (I.B.C)	710102104162023	COMPANY PETITION IB (IBC)/882(ND)2020	ARIKA SINGH VS ATUL MITTAL	Sec 60(5)	11/12/2023	affidavit missing. need every page sign and true copy in annexure.	MANISH UPPAL
239	5/12/2023	Interlocutory Application (I.B.C)	710102104252023	COMPANY PETITION IB (IBC)/383(ND)2019	BON LON PETROCHEM LLP VS PRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Rule 34	18/12/2023	section wrong. dua payment section 57	ANOOP
240	4/12/2023	Interlocutory Application (I.B.C)	710102103972023	COMPANY PETITION IB (IBC)/1348(ND)2019	RIZWANULLAH VS EARTHCON UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	20/12/2023	fill all details in online portal.	Atul
241	5/12/2023	Interlocutory Application (I.B.C)	710102104102023	COMPANY PETITION IB (IBC)/462(PB)2022	MAHESH KUMAR VS COSMOS INFRA ENGINEERING (INDIA) PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/12/2023	memo of parties missing.	KARAN MALHOTRA
242	5/12/2023	Interlocutory Application (I.B.C)	710102104232023	COMPANY PETITION IB (IBC)/2161(ND)2019	UNION BANK OF INDIA VS AGROFOOD GRAINS PVT. LTD	Sec 60(5)	14/12/2023	Page no 52 53 hindi pages	EKTA CHOUDHARY
243	5/12/2023	Restoration Application (Companies Act)	710102104172023	COMPANY PETITION (COMPANIES ACT)/66(PB)2021	DEV KARAN RAJPUT VS MIRAZ SECURITAS PRIVATE LIMITED	Rule 11 of NCLT,Rule 48	11/12/2023	application merge in one pdf.	Buddh prakash
244	6/12/2023	Interlocutory Application (I.B.C)	710102104512023	COMPANY PETITION IB (IBC)/708(ND)2021	EVERLIKE REAL ESTATE & DEVELOPERS PVT LTD VS MOHIT GOYAL CA & ANR.	Sec 60(5)	20/12/2023	Page no 31 to 37,40, 65, 66,79, 80 not clear	Shubham Jain
245	6/12/2023	Interlocutory Application (I.B.C)	710102104462023	COMPANY PETITION IB (IBC)/581(ND)2020	SARABJIT SINGH VS ARYAVIR BUILDCON PVT. LTD.	Rule 11 of NCLT, 2016	19/12/2023	IA's case title mention online portal according to pdf memo of parties mismatch according your online portal	Mani Bhushan
246	6/12/2023	Interlocutory Application (I.B.C)	710102104592023	COMPANY PETITION IB (IBC)/295(ND)2022	KAMALL AHUJA VS ASSISTANT COMMISISONER	Sec 60(5)	20/12/2023	Sign Every Page of Application double pagination remove english Translation pages place according to page number	KAMALL AHUJA
247	7/12/2023	Interlocutory Application (I.B.C)	710102104812023	COMPANY PETITION IB (IBC)/1445(ND)2019	SHYAM ARORA VS BSMART TECH (P) LTD.	Sec 60(5)	12/12/2023	added all respondent in online portal. page no. 65,66 are not clear.	SHYAM

248	6/12/2023	Interlocutory Application (I.B.C)	710102104552023	COMPANY PETITION IB (IBC)/854(PB)2018	PAWAN KUMAR AGRAWAL VS PRAVIN JUNEJA AND OTHERS	Sec 43(1) r/w Sec 44 (1)	20/12/2023	applicant respondent full detail fill online portal and page no.,62-67,75-87,117-118, not clear pages	PAWAN
249	8/12/2023	Interlocutory Application (I.B.C)	710102104992023	COMPANY PETITION IB (IBC)/131(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS KUSHAM KAUR	Any other provision - Govt body	12/12/2023	wrong filing. application filed in additional document.	UDDYAM
250	8/12/2023	Interlocutory Application (I.B.C)	710102105032023	COMPANY PETITION IB (IBC)/26(ND)2023	COL. RAVI KOUL VS MAX HEIGHTS TOWNSHIP AND PROJECTSPRIVATE LIMITED	Sec 60(5)	13/12/2023	added all respondent in online portal. date missing in index nd memo party or prayer. pagination wrong in pdf. page no. 57,58,73,78,79 are not clear. page no 109 mention type copy. 3Rs court fee missing in vakalatnama.	Kunal Malik
251	7/12/2023	Company Application(Companies Act)	710102104772023	COMPANY PETITION (COMPANIES ACT)/164(ND)2023	PARDEEP KUMAR SHAH VS PAWAN KUMAR SHAH	Rule 11 of NCLT	12/12/2023	dua payment section 151.applicant sign missing in prayer.	RAKESH KUMAR
252	9/12/2023	Interlocutory Application (I.B.C)	710102105112023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL RESOLUTION PROFESSIONAL OF UNIK BAZAR LIMITED VS PAWAN KUMAR SHAH	Sec 12(2)	13/12/2023	fill all details in online portal. section wrong.	MOHD AZEEM
253	8/12/2023	Interlocutory Application (I.B.C)	710102104972023	COMPANY PETITION IB (IBC)/129(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS HARVINDER SINGH SIKKA	Any other provision - Govt body	13/12/2023	wrong filing. application filed in additional document.	UDDYAM
254	8/12/2023	Interlocutory Application (I.B.C)	710102105002023	COMPANY PETITION IB (IBC)/685(ND)2022	HARVINDER SINGH IRP VS HARVINDER SINGH SIKKA	Rule 11 of NCLT, 2016	13/12/2023	fill all details in online portal. page no. 25,75 are not clear.	JAGNEET SINGH
255	8/12/2023	Interlocutory Application (I.B.C)	710102104982023	COMPANY PETITION IB (IBC)/130(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS GURINDER SINGH SIKKA	Any other provision - Govt body	13/12/2023	wrong filing. application filed in additional document.	UDDYAM
256	7/12/2023	Interlocutory Application (I.B.C)	710102104722023	COMPANY PETITION IB (IBC)/1757(PB)2018	ANIL KUMAR VISHWAS VS KST INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	13/12/2023	memo party missing.	Bhavya Sethi
257	7/12/2023	Interlocutory Application (I.B.C)	710102104792023	COMPANY PETITION IB (IBC)/456(ND)2023	ICICI BANK LIMITED VS SUPERTECH TOWNSHIP PROJECT LIMITED	Rule 11 of NCLT, 2016	14/12/2023	case type wrong memo party missed	Vidushi
258	7/12/2023	Interlocutory Application (I.B.C)	710102104882023	COMPANY PETITION IB (IBC)/550(ND)2022	MR. VIJENDER KUMAR JAIN VS VARUN SHARMA	Sec 43(1) r/w Sec 44 (1)	20/12/2023	added all respondent in online portal. applicant sign missing in prayer.	MOHIT NANDWANI
259	20/03/2023	Interlocutory Application (I.B.C)	710102025752023	COMPANY PETITION IB (IBC)/487(ND)2018	AKASH RECOVERY SERVICES PVT LTD VS M/S FE INDIA LIMITED	Sec 60(5)	20/12/2023	AKASH RECOVERY SERVICES PVT LTD applicant detail fill in memo of party in pdf pagination missing after page no 20 Page-19, 20 not clear	Meenu Pandey
260	11/12/2023	Interlocutory Application (I.B.C)	710102105382023	COMPANY PETITION IB (IBC)/783(ND)2022	RP SUNIL KUMAR AGRAWAL VS M/S FE INDIA LIMITED	Application under any other provisions- IBC	14/12/2023	date and place missing in memo party and prayer.	SUNIL KUMAR AGRAWAL
261	9/12/2023	Interlocutory Application (I.B.C)	710102105122023	COMPANY PETITION IB (IBC)/2628(ND)2019	PUNJAB NATIONAL BANK VS MR.. SHRAVAN KUMAR VISHNOI	Sec 60(5)	13/12/2023	all party in memo party should be on online portal page no.8-27 hindi page and welfare missing	BIRENDRA PRASAD SINGH
262	11/12/2023	Interlocutory Application (I.B.C)	710102105362023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS MR.. SHRAVAN KUMAR VISHNOI	Application under any other provisions- IBC	13/12/2023	rp detail incomplete	MOHD AZEEM
263	8/12/2023	Interlocutory Application (I.B.C)	710102105052023	COMPANY PETITION IB (IBC)/1771(ND)2018	HARI PRAKASH AGGARWAL VS MR. NILESH SHARMA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	13/12/2023	due payment other section	SWARALIPI
264	6/12/2023	Company Application(Companies Act)	710102104642023	COMPANY APPEAL(COMPANIES ACT)/357(ND)2018	SATISH KUMAR VATS VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	11/12/2023	added all applicant in online portal.	Gursat
265	7/12/2023	Interlocutory Application (I.B.C)	710102104922023	COMPANY PETITION IB (IBC)/128(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS GURNEET SINGH SIKKA	Any other provision - Govt body	12/12/2023	wrong filing. application filed in additional document.	UDDYAM
266	11/12/2023	Interlocutory Application (I.B.C)	710102105492023	COMPANY PETITION IB (IBC)/128(PB)2022	MUKESH GUPTA VS GURNEET SINGH SIKKA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	13/12/2023	wrong filing and please choose location guhawati	KUNAL
267	12/12/2023	Interlocutory Application (I.B.C)	710102105892023	COMPANY PETITION IB (IBC)/923(ND)2020	GAGAN GULATI VS GURNEET SINGH SIKKA	Regulation 44(2), Liquidation process Regulation, 2016	15/12/2023	counsel sign missing index and memo party and prayer. notary missing in affidavit. pagination missing in pdf. need every page sign in pdf.	Aman
268	11/12/2023	Interlocutory Application (I.B.C)	710102105452023	COMPANY PETITION IB (IBC)/477(PB)2017	DEVENDRA UMRao VS GURNEET SINGH SIKKA	Sec 60(5)	14/12/2023	counsel details missing in memo party. page no. 75 missing in index.	Abhishek Parmar
269	11/12/2023	Interlocutory Application (I.B.C)	710102105472023	COMPANY PETITION IB (IBC)/1397(PB)2019	YATEESH WAHAAL VS NARENDRA KUMAR SHARMA	Sec 60(5)	14/12/2023	added respondent in online portal. affidavit address mismatch in notary.	KNM & Partners
270	12/12/2023	Interlocutory Application (I.B.C)	710102105612023	COMPANY PETITION IB (IBC)/1016(PB)2020	RAKESH BHTAIA VS NARENDRA KUMAR SHARMA	Rule 11 of NCLT, 2016	15/12/2023	date and place missing in memo party and prayer.	rakesh

271	11/12/2023	Interlocutory Application (I.B.C)	710102105442023	COMPANY PETITION IB (IBC)/1081(PB)2020	GOLF AVENUE WELFARE ASSOCIATION AND ANR. VS M/S ROOTS DEVELOPERS PRIVATE LIMITED AND ORS.	Sec 60(5)	14/12/2023	added all respondent in online portal. affidavit address missing. counsel details missing in memo party.	ABHINAV TYAGI
272	12/12/2023	Interlocutory Application (I.B.C)	710102105822023	COMPANY PETITION IB (IBC)/708(ND)2021	CLOUD9 APARTMENT OWNERS ASSOCIATION VS SH. MOHIT GOYAL RESOLUTION PROFESSIONAL OF AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	15/12/2023	page no. 21,22,64,152 are not clear. page no. 41,47,51,53,55are cut.	RAKESH KUMAR
273	12/12/2023	Interlocutory Application (I.B.C)	710102105752023	COMPANY PETITION IB (IBC)/867(PB)2019	TRANSPORT PLANNERS PRIVATE LIMITED VS DEEPIKA BHUGRA PRASAD LIQUIDATOR OF CARGO PLANNERS LIMITED AND OTHERS	Sec 60(5)	15/12/2023	page no. 143 to 149 are not clear.	Manisha
274	12/12/2023	Interlocutory Application (I.B.C)	710102105672023	COMPANY PETITION IB (IBC)/802(ND)2022	IRP SHAMSHER BAHADUR SINGH VS DEEPIKA BHUGRA PRASAD LIQUIDATOR OF CARGO PLANNERS LIMITED AND OTHERS	22(3)(b)	15/12/2023	memo of parties missing.	VARSHA
275	13/12/2023	Interlocutory Application (I.B.C)	710102106112023	COMPANY PETITION IB (IBC)/334(ND)2019	AKHILESH KUMAR GUPTA VS DEEPIKA BHUGRA PRASAD LIQUIDATOR OF CARGO PLANNERS LIMITED AND OTHERS	Application under any other provisions- IBC	15/12/2023	fill all details in online portal.	ADVOCATE GAUTAM SINGHAL
276	13/12/2023	Interlocutory Application (I.B.C)	710102106122023	COMPANY PETITION IB (IBC)/415(ND)2023	AFFORDABLE INFRASTRUCTURE AND HOUSINGPROJECTS PRIVATE LIMITED VS AFFORDABLE INFRASTRUCTURE AND HOUSINGPROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	19/12/2023	memo party missing and true copy sign missing in annexure page	AYUSH PURI
277	12/12/2023	Interlocutory Application (I.B.C)	710102105622023	COMPANY PETITION IB (IBC)/17(ND)2019	AMIT NAGAR VS MR. MANOJ KULSHRESTHA RP M/S INTELLICITY BUSINESS PARK PVT. LTD.	Sec 60(5)	15/12/2023	file incomplete. fill all details in online portal.	SHANKARI MISHRA
278	12/12/2023	Interlocutory Application (I.B.C)	710102105592023	COMPANY PETITION IB (IBC)/987(ND)2019	RAKESH BHATIA VS MR. MANOJ KULSHRESTHA RP M/S INTELLICITY BUSINESS PARK PVT. LTD.	Rule 11 of NCLT, 2016	15/12/2023	need every page sign in annexure.	rakesh
279	12/12/2023	Interlocutory Application (I.B.C)	710102105862023	COMPANY PETITION IB (IBC)/2311(ND)2019	SITEVI INFRAPROJECTS PRIVATE LIMITED VS RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	15/12/2023	vol 1,2,3,4 separate index missing. date missing in index or memo party and prayer. need every page sign and true copy in annexure.	NEHA GUPTA
280	13/12/2023	Interlocutory Application (I.B.C)	710102106052023	COMPANY PETITION IB (IBC)/1129(ND)2020	SURESH KUMAR MITTAL VS RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Application under any other provisions- IBC	18/12/2023	page no. missing after 11 page and need to sign every page in application	Bharti Nawlani
281	12/12/2023	Interlocutory Application (I.B.C)	710102105872023	COMPANY PETITION IB (IBC)/2552(ND)2019	PRATEEK DUBEY VS JBK DEVELOPERS PVT. LTD.	Sec 60(5)	19/12/2023	memo of parties mismatch according your online portal.	Joel
282	12/12/2023	Interlocutory Application (I.B.C)	710102105562023	COMPANY PETITION IB (IBC)/2628(ND)2019	M/S. CLASSIC CAPS THROUGH ITS PROPRIETOR VS SHRAVAN KUMAR VISHNOI	Sec 60(5)	19/12/2023	memo of parties missing. date missing in prayer. page no. 15,16 ,20 to 34,63 are not clear. 3Rs court fee missing in vakalatnama.	AKSHAY LODHI
283	12/12/2023	Interlocutory Application (I.B.C)	710102105662023	COMPANY PETITION IB (IBC)/175(ND)2023	TURNKEY INFRASTRUCTURES PRIVATE LIMITED VS VIPUL LIMITED	Sec 60(5)	19/12/2023	case type wrong.	Sandeep
284	13/12/2023	Restoration Application (IBC)	710102106132023	COMPANY PETITION IB (IBC)/419(ND)2023	PRAVEEN KUMAR GARG PROPRIETOR M/S GSV PRODUCTS VS KAMLESH RANI SINGLA	Rule 11 of NCLT, 2016	19/12/2023	date and place missing in memo party and index or prayer. notary missing in affidavit. page no. 10 to 13 are not clear. 25Rs welfare and 3Rs court fee and date missing in vakalatnama. need every page sign and true copy in annexure.	Saumya Jain
285	13/12/2023	Interlocutory Application (I.B.C)	710102106062023	COMPANY PETITION IB (IBC)/509(ND)2020	IP ANIL MATTA VS KAMLESH RANI SINGLA	Sec 60(5)	19/12/2023	man case no. wrong	Anil Matta
286	13/12/2023	Interlocutory Application (I.B.C)	710102105962023	COMPANY PETITION IB (IBC)/233(ND)2022	JINDAL BIOCHEM & DEVELOPERS (P) LTD. VS DAVENDER UMRAO	Sec 60(5)	19/12/2023	page no.6-7 ,221-249not clear page and notary missing in affidavit and stamp paper and true copy sign missing annexure page and vakaltnama not clear	SHYAM

287	13/12/2023	Interlocutory Application (I.B.C)	710102106082023	COMPANY PETITION IB (IBC)/1757(PB)2018	MR. SATISH KUMAR VS MUKUL KUMAR RESOLUTION PROFESSIONAL	Sec 60(5)	19/12/2023	affidavit address mismatch in notary. page no. 48,62 mention English translate copy in pdf. 5Rs court fee short in vakalatnama. date and place missing in index and memo party or prayer.	Rachit
288	13/12/2023	Interlocutory Application (I.B.C)	710102106102023	COMPANY PETITION IB (IBC)/882(ND)2020	ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRATECH PRIVATE LIMITED VS DAVENDER MOHAN SAXENA DIRECTOR (POWERS SUSPENDED) LOGIX INFRATECH PVT. LTD.	Application under any other provisions- IBC	19/12/2023	page no. 256,332,339,340,341,343,346,347,356,357,358,368 are not clær.	ADITYA MADAAN
289	13/12/2023	Interlocutory Application (I.B.C)	710102106092023	COMPANY PETITION IB (IBC)/300(PB)2020	AJIT GYANCHAND JAIN ERSTWHILE RESOLUTION PROFESSIONAL/CHAIRMAN OF MONITORING AGENCY OF SARE GURUGRAM PVT.LTD VS DAVENDER MOHAN SAXENA DIRECTOR (POWERS SUSPENDED) LOGIX INFRATECH PVT. LTD.	Application under any other provisions- IBC	19/12/2023	page no.83,88-93,96-107, not clear page	Prakash Legal Advisers
290	13/12/2023	Company Application(Companies Act)	710102105942023	COMPANY PETITION (COMPANIES ACT)/165(ND)2023	PARDEEP KUMAR SHAH VS PAWAN KUMAR SHAH	Rule 11 of NCLT	19/12/2023	main case missing in pdf. applicant sign missing in prayer.	RAKESH KUMAR
291	13/12/2023	Restoration Application (Companies Act)	710102106072023	COMPANY APPEAL(COMPANIES ACT)/173(ND)2022	NEW AGE AQUA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	19/12/2023	section wrong	AMAN
292	14/12/2023	Interlocutory Application (I.B.C)	710102106282023	COMPANY PETITION IB (IBC)/2978(ND)2019	HARISH TANEJA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	20/12/2023	memo party not mention in index	Harish Taneja
293	1/8/2023	Interlocutory Application (I.B.C)	710102067362023	COMPANY PETITION IB (IBC)/106(ND)2022	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS NARESH KUMAR AGARWAL & ORS	Sec. 45 (1),Application under any other provisions- IBC	13/12/2023	document not uploaded	BIHU SHARMA
294	13/12/2023	Interlocutory Application (I.B.C)	710102106212023	COMPANY PETITION IB (IBC)/79(ND)2021	RAJEEV GOEL VS MANSFIELD CABLES COMPANY LIMITED	Any other provision - Govt body	14/12/2023	section wrong. added all respondent in online portal. fill all details in online portal. need every page sign in pdf.	Dhruv
295	12/12/2023	Interlocutory Application (I.B.C)	710102105792023	COMPANY PETITION IB (IBC)/21(ND)2022	AAA INSOLVENCY PROFESSIONALS LLP THROUGH ANIL GOEL RESOLUTION PROFESSIONAL MOTHERS PRIDE EDUCATION INSTITUTION PVT. LTD. VS MEGHA VERMA AND ORS.	Application under any other provisions- IBC	15/12/2023	date missing in index and memo party or prayer. added all respondent in online portal. remove double pagination.	Lokesh
296	15/12/2023	Interlocutory Application (I.B.C)	710102106512023	COMPANY PETITION IB (IBC)/84(ND)2019	MANISH GUPTA VS MEGHA VERMA AND ORS.	Application under any other provisions- IBC	19/12/2023	fill all details in online portal. page no. 29 missing in index. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. need every true copy in annexure.	E KRISHNADASS
297	15/12/2023	Interlocutory Application (I.B.C)	710102106552023	COMPANY PETITION IB (IBC)/1768(ND)2018	SMT. SNEH LATA VS MIS H.S. OBEROIBUILDTECH PVT. LTD.	Sec 60(5)	18/12/2023	as per adv	ARUN KUMAR
298	15/12/2023	Interlocutory Application (I.B.C)	710102106612023	COMPANY PETITION IB (IBC)/528(ND)2023	MODERN BUILDMART PRIVATE LIMITED VS BRIJ RAJ LAND DEVELOPERS PRIVATE LIMITED	Sec 49(2)	19/12/2023	applicant respondent detail fill online according to memo of partyDocument not showing	TEJ SIGH CHAUDHARY
299	16/12/2023	Interlocutory Application (I.B.C)	710102106762023	COMPANY PETITION IB (IBC)/216(PB)2021	SHRI PARVEEN GUPTA VS BANK OF INDIA THROUGH ANIL KOHLI	Rule 11 of NCLT, 2016	19/12/2023	memo of parties missing. dua payment section 51,55,153. affidavit address mismatch in notary. need every page sign and true copy in annexure. page no. 1 to 8 mention sign.	Siddharth
300	15/12/2023	Interlocutory Application (I.B.C)	710102106602023	COMPANY PETITION IB (IBC)/647(ND)2022	PRIME GOLD SAIL JVC LTD. VS SHUBHAM STEEL INDUSTRIES	Rule 11 of NCLT, 2016	19/12/2023	court fee missing and section not mention in index and proof service missing	Simran Jyot Singh Khandpur
301	13/12/2023	Interlocutory Application (I.B.C)	710102106162023	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS M/S. ESSAR POWER JHARKHAND LIMITED	Sec 60(5)	19/12/2023	fill all details in online portal.	Sanampreet
302	13/12/2023	Interlocutory Application (I.B.C)	710102106172023	COMPANY PETITION IB (IBC)/2560(ND)2019	SANTOSHI TRANSMISSION AND PROJECTS PRIVATE LIMITED VS MOHD NAZIM KHAN LIQUIDATOR	Sec 60(5)	19/12/2023	ticket not allow mid on vakatanama	ANAND PRAKASH
303	15/12/2023	Interlocutory Application (I.B.C)	710102106682023	COMPANY PETITION IB (IBC)/556(ND)2020	RAJESH KUMAR PARAKH RP OF NYSA COMMUNICATION PVT LTD VS MOHD NAZIM KHAN LIQUIDATOR	Application under any other provisions- IBC	20/12/2023	main case wrong	Ahsan Ahmad
304	9/12/2023	Interlocutory Application (I.B.C)	710102105152023	COMPANY PETITION IB (IBC)/995(ND)2018	BGFC MOVERS INDIA PVT LTD VS ANIL KUMAR MATA	Sec 60(5)	20/12/2023	due payment section 31(2).	animesh Rastogi

305	14/12/2023	Interlocutory Application (I.B.C)	710102106382023	COMPANY PETITION IB (IBC)/854(PB)2018	PAWAN KUMAR AGRAWAL VS BHA ASSOCIATES PVT. LTD.	Application under any other provisions- IBC	20/12/2023	page no.30 cut page and page no.33,37 not clear page	Pawan Kumar Agrawal
306	15/12/2023	Interlocutory Application (I.B.C)	710102106692023	COMPANY PETITION IB (IBC)/208(ND)2023	STATE BANK OF INDIA THROUGH RESOLUTION PROFESSIONAL VS PRAVIN KUMAR MALHOTRA	Rule 11 of NCLT, 2016	20/12/2023	memo party missing and ticket not allow mid on vakalatnama	Jai
307	14/12/2023	Interlocutory Application (I.B.C)	710102106442023	COMPANY PETITION IB (IBC)/375(PB)2018	M/S SALARIA INFRATECH VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	20/12/2023	page no.52,60,62-66,82-86,100,104-109, not clear page and court 1 rs. fee missing and all respondent detail missing on online portal	A.K ASSOCIATES law offices
308	15/12/2023	Interlocutory Application (I.B.C)	710102106592023	COMPANY PETITION IB (IBC)/710(PB)2019	MANOJ KULSHRESHTHA VS M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	20/12/2023	need every page sign and true copy in annexure.	ABHINDRA MAHRSHWARI
309	14/12/2023	Interlocutory Application (I.B.C)	710102106352023	COMPANY PETITION IB (IBC)/550(ND)2022	MR. VIJENDER KUMAR JAIN VS VARUN SHARMA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	20/12/2023	46,60,61, not clear page	MOHIT NANDWANI
310	15/12/2023	Interlocutory Application (I.B.C)	710102106622023	COMPANY PETITION IB (IBC)/362(ND)2023	ARUN CHADHA VS VARUN SHARMA	Rule 11 of NCLT, 2016	20/12/2023	date and place missing in index and memo party or prayer. need every page true copy in annexure.	SURBHI
311	15/12/2023	Interlocutory Application (I.B.C)	710102106672023	COMPANY PETITION IB (IBC)/556(ND)2020	RAJESH KUMAR PARAKH RP OF NYSA COMMUNICATION PVT LTD VS VARUN SHARMA	Application under any other provisions- IBC	20/12/2023	main case not link	Ahsan Ahmad
312	16/12/2023	Interlocutory Application (I.B.C)	710102106942023	COMPANY PETITION IB (IBC)/375(PB)2018	ASHA SHARMA VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	19/12/2023	38 39 47 pages not clear main case titles enter in pdf	RAJ VARDHAN
313	16/12/2023	Interlocutory Application (I.B.C)	710102107082023	COMPANY PETITION IB (IBC)/495(ND)2017	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRIAL LTD VS PUNJAB NATIONAL BANK (ERSTWHILE ORIENTAL BANK OF COMMERCE)	Sec 60(5)	19/12/2023	memo of parties mismatch according your portal.	YOGESH KUMAR JAGIA
314	16/12/2023	Company Appeal (IBC)	710102106812023	COMPANY PETITION IB (IBC)/731(PB)2018	M/S AMWAJ CATERING SERVICES LTD. (Q.P.S.C) VS PUNJ LLYOD LIMITED	Sec 42	19/12/2023	Pg-116 to 121 clear vakalatnama missed	Sumesh Dewan
315	19/12/2023	Interlocutory Application (I.B.C)	710102107492023	COMPANY PETITION IB (IBC)/216(PB)2021	SHRI PARVEEN GUPTA VS BANK OF INDIA THROUGH ANIL KOHLI	Rule 11 of NCLT, 2016	20/12/2023	memo of parties missing. due payment section 51,55,153. affidavit address mismatch in notary. need every page sign.	Siddharth
316	19/12/2023	Interlocutory Application (I.B.C)	710102107672023	COMPANY PETITION IB (IBC)/751(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS SHREE VARDHMAN INFRAHEIGHTS PRIVATE LIMITED	Sec 60(5)	20/12/2023	memo of parties missing. affidavit address mismatch in notary. need every page sign and true copy in annexure.	RAJEEV
317	19/12/2023	Interlocutory Application (I.B.C)	710102107652023	COMPANY PETITION IB (IBC)/752(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS SANTUR INFRASTRUCTURES PRIVATE LIMITED	Sec 60(5)	20/12/2023	memo party missing. affidavit address mismatch in notary. need every page sign and true copy in annexure.	RAJEEV
318	16/12/2023	Interlocutory Application (I.B.C)	710102106892023	COMPANY PETITION IB (IBC)/654(PB)2019	KOTAK MAHINDRA BANK VS MR. ANIL TAYAL	Sec 60(5)	20/12/2023	Page no. 37 mention English translate in pdf. Page 33 to 78 clear scan	Gulshan Kr.
319	16/12/2023	Interlocutory Application (I.B.C)	710102106902023	COMPANY PETITION IB (IBC)/512(ND)2017	RKG FINVEST LIMITED VS BEANS & MORE HOSPITALITY PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	20/12/2023	please check main case no	RAKESH KUMAR
320	18/12/2023	Interlocutory Application (I.B.C)	710102107332023	COMPANY PETITION IB (IBC)/1176(PB)2018	RELIGARE FINVEST LIMITED VS BEST HEALTHCARE PRIVATE LIMITED	Sec 60(5)	19/12/2023		Shaju TJ
321	20/12/2023	Interlocutory Application (I.B.C)	710102108132023	COMPANY PETITION IB (IBC)/330(ND)2021	VINOD KUMAR VS ASHWANI KUMAR SINGHLA RESOLUTION PROFESSIONAL OF M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	20/12/2023	documnets not showing in Same Date	Abhishek
322	15/12/2023	Company Application(Companies Act)	710102106532023	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)2022	SOURYA ROLLING AND ENERGY PRIVATELIMITED VS ASHWANI KUMAR SINGHLA RESOLUTION PROFESSIONAL OF M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Rule 11 of NCLT	20/12/2023	true copy and sign missing in annexure page and section not mention in index and welfare and court fee missing	Satyapal
323	14/12/2023	Interlocutory Application (I.B.C)	710102106422023	COMPANY PETITION IB (IBC)/744(ND)2022	RESHMA MITTAL VS ASHWANI KUMAR SINGHLA RESOLUTION PROFESSIONAL OF M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	20/12/2023	true copy sign missing in annexure page	CA. Reshma Mittal
324	13/12/2023	Interlocutory Application (I.B.C)	710102106192023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS SKAEL ENTERPRISES PVT. LTD	Sec 60(5)	20/12/2023	Section wrong mention in online according to pdf. payment of both section 30(6) & & & 60(5) applicant respondent full details mention in online portal 171, 172, 199 to 205, 207, 208 not clear page	Arjun Maheshwari

325	20/12/2023	Interlocutory Application (I.B.C)	710102108272023	COMPANY PETITION IB (IBC)/72(ND)2022	RUDRA BUILDWELL CONSTRUCTIONS PVT LTD VS GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	20/12/2023	Pg-46,48,49,61,63 in hindi	Gaurav Joshi
326	19/12/2023	Interlocutory Application (I.B.C)	710102107892023	COMPANY PETITION IB (IBC)/2130(ND)2019	GANESH CHANDRA BAMRARA VS GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Application under any other provisions- IBC	20/12/2023	memo of parties missing.	Abhirup
327	12/12/2023	0710102095542022(No.of Docs 1)	0710102095542022/2	COMPANY APPEAL(COMPANIES ACT)/243(ND)2022	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (VIMCON PROJECTS PVT. LTD.)	Sec 252 (1) - By Government Body	20-12-2023	every page not sign	itdpuneetrai
328	12/12/2023	0710102046332022(No.of Docs 2)	0710102046332022/3	INTERLOCUTORY APPLICATION (I.B.C)/2691(ND)2022	KHAGARIA PURNEA HIGHWAY PROJECT LIMITED & ORS.	Sec 60(5)	20-12-2023	every page not sign	ajayyadav
329	13-12-2023	0710102073432023(No.of Docs 2)	0710102073432023/3	INTERLOCUTORY APPLICATION (I.B.C)/4675(ND)2023	NARENDER KUMAR SHARMA VSASHISH SETH	Sec 43(1) r/w Sec 44 (1),Application under any other provisions-IBC	20-12-2023	page no.18-19 not clear page and true copy and sign missing in annexure page	namitha@samvidlegal.
330	13-12-2023	0710102051202023(No.of Docs 2)	0710102051202023/2	INTERLOCUTORY APPLICATION (I.B.C)/3848(ND)2023	MR. RAM RATAN KANOONGO VS. LACCHU RAM AGGARWAL AND CO THROUGH PROPRIETOR	Sec 49(2)	20-12-2023	proof of service not proper	negimilan04
331	13-12-2023	0710102073432023(No.of Docs 1)	0710102073432023/4	INTERLOCUTORY APPLICATION (I.B.C)/4675(ND)2023	NARENDER KUMAR SHARMA VSASHISH SETH	Sec 43(1) r/w Sec 44 (1),Application under any other provisions-IBC	20-12-2023	page no.18-19 not clear page and true copy sign missing in annexure page	namitha@samvidlegal.
332	13-12-2023	0710102047012023(No.of Docs 2)	0710102047012023/5	COMPANY PETITION IB (IBC)/341(ND)2023	HY LINK OVERSEAS PRIVATE LIMITED VS. APEX ISPAT PRIVATE LIMITED	IBC under Sec 7	20-12-2023	every page not sign	Manohar@2239
333	13-12-2023	0710102064122023(No.of Docs 3)	0710102064122023/4	INTERLOCUTORY APPLICATION (I.B.C)/4030(ND)2023	ATMA RAM PROMOTORS PRIVATE LIMITED VS. VIKRAM BAJAJ	Sec 60(5)	20-12-2023	20 ,92,122,128-133,146-147,154-156,167,194,196-198,201-207,228,236-247,page not clear	abhi4064
334	20-12-2023	0710102101062023(No.of Docs 2)	0710102101062023/2	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-12-2023	reply every page not sign	rajeev1124
335	13-12-2023	0710102062932023(No.of Docs 2)	0710102062932023/3	CONTEMPT PETITION (IBC)/43(ND)2023	KAMAL AGARWAL VS. AASHISH GUPTA	Rule 11 of NCLT, 2016	20-12-2023	reply not sign in every page	sagar&sagar
336	13-12-2023	0710102008882023(No.of Docs 1)	0710102008882023/4	COMPANY APPEAL(COMPANIES ACT)/41(ND)2023	DEEPTI GUPTA VS. REGISTRAR OF COMPANIES	Sec 252 (3)	16-12-2023	7-8 not clear page	bhatia_r_s@hotmail
337	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2023	please remove welfare and court fee and put some space area	chiramritlaw
338	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2023	please remove welfare and court fee and put some space area	chiramritlaw
339	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2023	please remove welfare and court fee and put some space area	chiramritlaw
340	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2023	please remove welfare and court fee and put some space area	chiramritlaw
341	13-12-2023	0710102029812023(No.of Docs 1)	0710102029812023/3	INTERLOCUTORY APPLICATION (I.B.C)/2777(ND)2023	MR. RAM RATAN KANOONGO VS. M/S MAYANK ENTERPRISES (THROUGH PROPRIETOR SHRI DEVKI NANDAN GARG)	Sec 49(2)	16-12-2023	file missing	negimilan04
342	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2023	please remove welfare and court fee and put some space area	chiramritlaw
343	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2023	please remove welfare and court fee and put some space area	chiramritlaw
344	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2023	please remove welfare and court fee and put some space area	chiramritlaw
345	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2023	please remove welfare and court fee and put some space area	chiramritlaw
346	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2023	please remove welfare and court fee and put some space area	chiramritlaw
347	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2023	please remove welfare and court fee and put some space area	chiramritlaw
348	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2023	please remove welfare and court fee and put some space area	chiramritlaw
349	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2023	please remove welfare and court fee and put some space area	chiramritlaw

350	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2023	please remove welfare and court fee and put some space area	chiramritlaw
351	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2023	please remove welfare and court fee and put some space area	chiramritlaw
352	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2023	please remove welfare and court fee and put some space area	chiramritlaw
353	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2023	please remove welfare and court fee and put some space area	chiramritlaw
354	12/12/2023	0710102100612019(No.of Docs 2)	0710102100612019/14	COMPANY PETITION (COMPANIES ACT)/111(ND)2019	SUNITA GUPTA VS. M/S VECTOR SPICON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2023	need to application	monudcp
355	13-12-2023	0710102022612023(No.of Docs 2)	0710102022612023/3	INTERLOCUTORY APPLICATION (I.B.C)/3187(PB)2023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	16-12-2023	page no. missing in index and notary missing in affidavit	as.juris
356	12/12/2023	0710102098942019(No.of Docs 2)	0710102098942019/15	COMPANY PETITION IB (IBC)/1572(ND)2019	BANK OF INDIA VS. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED	IBC under Sec 7	16-12-2023	need to sign every page in written synopsis	nsachambers
357	13-12-2023	0710102036282023(No.of Docs 2)	0710102036282023/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/174(PB)2023	ASIAN INFRATECH PTE LTD.	Rule 11 of NCLT	16-12-2023	sign missing in reply pages and page no.17-36 not clear page	agnishaditya
358	15-12-2023	0710102023102021(No.of Docs 5)	0710102023102021/11	COMPANY PETITION IB (IBC)/207(ND)2021	CHITRANJAN GUPTA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	16-12-2023	Pg-197 to 219,559 to 638 need to true copy sign missed	ADVANKITAR
359	28-03-2023	0710102028982023(No.of Docs 0)	0710102028982023/6	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	15-12-2023	47,56,63,87,96,102-105 ,113,121,127,130,142-144,166,173,175-178,197,231,233,270-271,302,304-309,339,352,360-362,368,376,391,400-401,409-410,414-415,418 ,579-581,623-628,670 page not clear 730,733 translation missed	
360	28-03-2023	0710102028982023(No.of Docs 0)	0710102028982023/6	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	15-12-2023	47,56,63,87,96,102-105 ,113,121,127,130,142-144,166,173,175-178,197,231,233,270-271,302,304-309,339,352,360-362,368,376,391,400-401,409-410,414-415,418 ,579-581,623-628,670 page not clear 730,733 translation missed	
361	28-03-2023	0710102028982023(No.of Docs 0)	0710102028982023/6	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	15-12-2023	47,56,63,87,96,102-105 ,113,121,127,130,142-144,166,173,175-178,197,231,233,270-271,302,304-309,339,352,360-362,368,376,391,400-401,409-410,414-415,418 ,579-581,623-628,670 page not clear 730,733 translation missed	
362	28-03-2023	0710102028982023(No.of Docs 0)	0710102028982023/6	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	15-12-2023	47,56,63,87,96,102-105 ,113,121,127,130,142-144,166,173,175-178,197,231,233,270-271,302,304-309,339,352,360-362,368,376,391,400-401,409-410,414-415,418 ,579-581,623-628,670 page not clear 730,733 translation missed	
363	12/12/2023	0710102030852023(No.of Docs 2)	0710102030852023/3	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	15-12-2023	Wrongly filed	PCSBHK
364	12/12/2023	0710102098642022(No.of Docs 2)	0710102098642022/16	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	12/12/2023	Supporting affidavit missing and pls mention translate copy of page no\\'s	NEHA@123
365	11/12/2023	0710102076442019(No.of Docs 1)	0710102076442019/31	COMPANY PETITION IB (IBC)/979(ND)2019	PUNJAB NATIONAL BANK VS. GUPTA MARRIAGE HALL PRIVATE LIMITED	IBC under Sec 7	11/12/2023	wrong filing	assistreg
366	6/12/2023	0710102065452022(No.of Docs 2)	0710102065452022/10	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ VS. RELIGARE FINVEST LTD	Section 94(1)	11/12/2023	Court fees missing	KAYconnect
367	6/12/2023	0710102030732023(No.of Docs 1)	0710102030732023/1	INTERLOCUTORY APPLICATION (I.B.C)/2512(ND)2023	MR. MANOHAR LAL VIJ VS. 360 REALTORS LLP	Sec 66(1)	11/12/2023	Index and pagination missing Index and pagination missing	nitish.sharma

368	11/12/2023	0710102076442019(No.of Docs 1)	0710102076442019/30	COMPANY PETITION IB (IBC)/979(ND)2019	PUNJAB NATIONAL BANK VS. GUPTA MARRIAGE HALL PRIVATE LIMITED	IBC under Sec 7	11/12/2023		assistreg
369	6/12/2023	0710102030592023(No.of Docs 1)	0710102030592023/6	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	11/12/2023	Index missing and pagination missing	nitish.sharma
370	6/12/2023	0710102030722023(No.of Docs 1)	0710102030722023/5	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)2023	MR. MANOHAR LAL VIJ VS. INDIABULLS INVESTMENT ADVISORS LTD.	Sec 43(1) r/w Sec 44 (1)	11/12/2023	Index and pagination missing	nitish.sharma
371	23-08-2023	0710102073512023(No.of Docs 0)	0710102073512023/2	INTERLOCUTORY APPLICATION (I.B.C)/4614(ND)2023	NARENDER KUMAR SHARMA VSM/S ICICI BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Application under any other provisions-IBC	11/12/2023	order missing	
372	25-02-2020	0710102084152019(No.of Docs 2)	0710102084152019/10	COMPANY PETITION (COMPANIES ACT)/81(ND)2019	1. M/S S.S.REALTECH PVT. LTD. VS. SMT. BINA MITTAL	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	11/12/2023	order is not uploaded	jugalbagga
373	23-08-2023	0710102073512023(No.of Docs 0)	0710102073512023/2	INTERLOCUTORY APPLICATION (I.B.C)/4614(ND)2023	NARENDER KUMAR SHARMA VSM/S ICICI BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Application under any other provisions-IBC	11/12/2023	order missing	
374	23-08-2023	0710102073512023(No.of Docs 0)	0710102073512023/2	INTERLOCUTORY APPLICATION (I.B.C)/4614(ND)2023	NARENDER KUMAR SHARMA VSM/S ICICI BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Application under any other provisions-IBC	11/12/2023	order missing	
375	23-08-2023	0710102073512023(No.of Docs 0)	0710102073512023/2	INTERLOCUTORY APPLICATION (I.B.C)/4614(ND)2023	NARENDER KUMAR SHARMA VSM/S ICICI BANK LIMITED	Sec 43(1) r/w Sec 44 (1),Application under any other provisions-IBC	11/12/2023	order missing	
376	6/12/2023	0710102023762020(No.of Docs 2)	0710102023762020/15	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	11/12/2023	Index wrong and pagination missing	R K GUPTA
377	6/12/2023	0710102033462023(No.of Docs 2)	0710102033462023/4	COMPANY PETITION IB (IBC)/399(ND)2023	MR. NAZIM SHAIKH VS. MS KARVY DIGIKONNECT LTD	IBC Under Sec 9	11/12/2023	wrong filing	dilip@dilliptaur.org
378	5/12/2023	0710102071742021(No.of Docs 2)	0710102071742021/19	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	8/12/2023	affidavit missing , vakalatnama please file in the format, please arrange pages in the serial order with index	nitin2020
379	6/11/2023	0710102005042022(No.of Docs 2)	0710102005042022/10	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	7/12/2023	38-45,65 not clear and notary not proper show	deveshhatia
380	6/11/2023	0710102005042022(No.of Docs 2)	0710102005042022/10	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	7/12/2023	38-45,65 not clear and notary not proper show	deveshhatia
381	6/11/2023	0710102005042022(No.of Docs 2)	0710102005042022/10	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	7/12/2023	38-45,65 not clear and notary not proper show	deveshhatia
382	1/12/2023	0710102082922023(No.of Docs 2)	0710102082922023/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/336(ND)2023	PAMILA DHAR VS. HIGHWAYMEN COLLECTIVE PRIVATE LIMITED	Rule 11 of NCLT	7/12/2023	rejoinder not sign in every pages	Lojhaadv@123
383	4/12/2023	0710102015672023(No.of Docs 3)	0710102015672023/10	COMPANY PETITION IB (IBC)/156(ND)2023	SHARAK HEALTHCARE PRIVATE LIMITED	IBC Section 59	7/12/2023	index missed	buchasialiq
384	30-11-2023	0710102063312020(No.of Docs 2)	0710102063312020/10	COMPANY PETITION IB (IBC)/835(ND)2020	SANJEEV AGGARWAL & ORS VS. SUPERTech TOWNSHIP PROJECT LIMITED	IBC under Sec 7	7/12/2023	please attached court last order	psplegal
385	19-08-2023	0710102072292023(No.of Docs 0)	0710102072292023/2	INTERLOCUTORY APPLICATION(COMPANIES ACT)/301(ND)2023	SHRI GAURAV HOTA VS. SHRI VIDYUTH UPENDRA KINI	Rule 32	7/12/2023	24-35,37 not clear and please check all passbook pages not clear etc	
386	6/11/2023	0710102005042022(No.of Docs 2)	0710102005042022/10	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	7/12/2023	38-45,65 not clear and notary not proper show	deveshhatia
387	1/12/2023	0710102046202023(No.of Docs 2)	0710102046202023/10	COMPANY PETITION (COMPANIES ACT)/107(ND)2023	HARMEET KAUR VS. TECHNO AGROHERBAL PRIVATE LIMITED	Sec. 241(1)	7/12/2023	proof of service missed	Surender@98
388	6/11/2023	0710102005042022(No.of Docs 2)	0710102005042022/10	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	7/12/2023	38-45,65 not clear and notary not proper show	deveshhatia
389	6/11/2023	0710102005042022(No.of Docs 2)	0710102005042022/10	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	7/12/2023	38-45,65 not clear and notary not proper show	deveshhatia
390	1/12/2023	0710102094742023(No.of Docs 1)	0710102094742023/1	INTERLOCUTORY APPLICATION (I.B.C)/6232(ND)2023	ILIAS HUSAIN VS. MALIHA REALTORS PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/12/2023	pdf not proper upload	tarangagarwal
391	1/12/2023	0710102096812023(No.of Docs 2)	0710102096812023/1	INTERLOCUTORY APPLICATION (I.B.C)/6104(ND)2023	IIFL HOME FINANCE LIMITED VS. MR. SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL	Sec 60(5)	7/12/2023	reply not sign in every pages affidavit person address	associate.amc
392	6/11/2023	0710102005042022(No.of Docs 2)	0710102005042022/10	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	7/12/2023	38-45,65 not clear and notary not proper show	deveshhatia
393	1/12/2023	0710102072922023(No.of Docs 2)	0710102072922023/4	COMPANY PETITION IB (IBC)/546(ND)2023	THE FEDERAL BANK LTD VS. FEEDBACK ENERGY DISTRIBUTION COMPANYLIMITED	IBC under Sec 7	7/12/2023	rejoinder not sign in every pages 11 page not clear	brijesh_tamber
394	6/11/2023	0710102005042022(No.of Docs 2)	0710102005042022/10	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	7/12/2023	38-45,65 not clear and notary not proper show	deveshhatia
395	6/11/2023	0710102005042022(No.of Docs 2)	0710102005042022/10	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	7/12/2023	38-45,65 not clear and notary not proper show	deveshhatia
396	30-11-2023	0710102001582019(No.of Docs 1)	0710102001582019/8	COMPANY PETITION IB (IBC)/619(ND)2019	INTEC CAPITAL LIMITED VS. M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD	IBC under Sec 7	6/12/2023	wrong file	Kamall.liquidator

397	30-11-2023	0710102022222023(No.of Docs 2)	0710102022222023/4	COMPANY PETITION IB (IBC)/521(ND)2023	KALPA COMMERCIAL LIMITED VS. DIVINUS FABRICS LIMITED	IBC under Sec 7	6/12/2023	reply not sign in every pages and affidavit not notary court fee and welfare missed	akhil.shankhwar1
398	30-11-2023	0710102057592023(No.of Docs 1)	0710102057592023/1	COMPANY APPEAL(COMPANIES ACT)/191(ND)2023	BIDYA RETAIL PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	6/12/2023	please checked pdf	HEMU262
399	30-11-2023	0710102024642021(No.of Docs 2)	0710102024642021/1	INTERLOCUTORY APPLICATION (I.B.C)/1568(PB)2021	NISHANT GAURAV GUPTA	Application under any other provisions- IBC	6/12/2023	every page not sign	priyachoubey
400	6/12/2023	0710102023762020(No.of Docs 2)	0710102023762020/12	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	6/12/2023	need to sign on every page nad true copy of every pages	R K GUPTA
401	1/2/2023	0710102012292023(No.of Docs 0)	0710102012292023/3	INTERLOCUTORY APPLICATION (I.B.C)/1257(ND)2023	URBTECH XAVIERS WELFARE SOCIETY VSMR. DEVENDRA UMRAO RESOLUTION PROFESSIONAL OF OPULENT INFRADEVELOPERS PRIVATE LIMITED	Sec 60(5)	6/12/2023	affidavit address noida but notary delhi	
402	15-04-2022	0710102029442022(No.of Docs 0)	0710102029442022/6	COMPANY PETITION IB (IBC)/304(ND)2022	GENESIS COMTRADE PRIVATE LIMITED VS. OPULENT INFRADEVELOPERS PRIVATE LIMITED	IBC under Sec 7	6/12/2023	all numbering missed and all pages sign missed	
403	4/12/2023	0710102135312019(No.of Docs 1)	0710102135312019/10	COMPANY APPLICATION(IBC)/2080(PB)2019	HARISH TANEJA VS. MR. H. SAINI DEPUTY GENERAL MANAGER THE NATIONAL SMALL INDUSTRIES CORPORATION LIMITED (IN SHORT NSIC)	Sec 43(1) r/w Sec 44 (1)	4/12/2023	Plz filed full documents of CA/2237/2019	fcsharish1
404	27-11-2023	0710102078642023(No.of Docs 1)	0710102078642023/1	COMPANY PETITION IB (IBC)/583(ND)2023	ADAMYA EXPORT & IMPORT PRIVATE LIMITED. VS. AADHAR INFRAHOLDING LIMITED	IBC under Sec 7	4/12/2023	affidavit address mismatch with notary	vaibhav
405	4/12/2023	0710102085212023(No.of Docs 2)	0710102085212023/14	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	4/12/2023	Sign missing	kchatterjee
406	3/12/2023	0710102002502019(No.of Docs 2)	0710102002502019/42	COMPANY PETITION IB (IBC)/288(PB)2019	AJIT SHRIVASTAVA & ORS. VS. GAYATRI HOSPITALITY AND REALCON LIMITED	IBC under Sec 7	4/12/2023	sign every page on ws	ashish_choudhury007
407	4/12/2023	0710102135312019(No.of Docs 1)	0710102135312019/11	COMPANY APPLICATION(IBC)/2080(PB)2019	HARISH TANEJA VS. MR. H. SAINI DEPUTY GENERAL MANAGER THE NATIONAL SMALL INDUSTRIES CORPORATION LIMITED (IN SHORT NSIC)	Sec 43(1) r/w Sec 44 (1)	4/12/2023	remove first page order	fcsharish1
408	1/12/2023	0710102046002022(No.of Docs 2)	0710102046002022/10	COMPANY PETITION IB (IBC)/541(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS. KINDLE INFRAHEIGHTS PRIVATE LIMITED	IBC under Sec 7	4/12/2023	court order missing	raghav.chadha
409	27-11-2023	0710102077262023(No.of Docs 2)	0710102077262023/8	INTERLOCUTORY APPLICATION (I.B.C)/5170(ND)2023	RKG FUND I AND RKG FUND III VS. UCO BANK LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	4/12/2023	applicant detail missing on ws last page	brijesh_tamber
410	23-11-2023	0710102084222022(No.of Docs 2)	0710102084222022/7	COMPANY PETITION (COMPANIES ACT)/215(ND)2022	INTERNATIONAL TEXTILE RECYCLING AG VS. OM SIDDH VINAYAK IMPEX PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Sec 241 (2)	1/12/2023	Page no-22 affidavit address kolkata but notary in delhi	sonuchaudhary
411	28-11-2023	0710102041652023(No.of Docs 2)	0710102041652023/11	COMPANY PETITION IB (IBC)/440(ND)2023	MR. SHASHIKANT SHRAVAN DHAMNE LIQUIDATOR OF M/S ALL SAINTS INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	1/12/2023	annexures not clear scan	lexforiconsulting
412	29-11-2023	0710102038432023(No.of Docs 3)	0710102038432023/2	COMPANY APPEAL(COMPANIES ACT)/113(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ARDENT BUILDWELL INDIA PVT. LTD.)	Sec 252 (3) - By Government Body	1/12/2023	Annexure merge with reply pdf	puneetbajaj
413	29-11-2023	0710102038432023(No.of Docs 3)	0710102038432023/2	COMPANY APPEAL(COMPANIES ACT)/113(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ARDENT BUILDWELL INDIA PVT. LTD.)	Sec 252 (3) - By Government Body	1/12/2023	Annexure merge with reply pdf	puneetbajaj
414	29-11-2023	0710102038432023(No.of Docs 3)	0710102038432023/2	COMPANY APPEAL(COMPANIES ACT)/113(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ARDENT BUILDWELL INDIA PVT. LTD.)	Sec 252 (3) - By Government Body	1/12/2023	Annexure merge with reply pdf	puneetbajaj
415	29-11-2023	0710102038432023(No.of Docs 3)	0710102038432023/2	COMPANY APPEAL(COMPANIES ACT)/113(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ARDENT BUILDWELL INDIA PVT. LTD.)	Sec 252 (3) - By Government Body	1/12/2023	Annexure merge with reply pdf	puneetbajaj
416	29-11-2023	0710102038432023(No.of Docs 3)	0710102038432023/2	COMPANY APPEAL(COMPANIES ACT)/113(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ARDENT BUILDWELL INDIA PVT. LTD.)	Sec 252 (3) - By Government Body	1/12/2023	Annexure merge with reply pdf	puneetbajaj
417	20-11-2023	0710102046562023(No.of Docs 3)	0710102046562023/4	COMPANY PETITION IB (IBC)/372(PB)2023	DSM INFOCOM PRIVATE LIMITED VS. HITACHI SYSTEMS INDIA PRIVATE LIMITED	IBC Under Sec 9	1/12/2023	Sign missing on volume 2 index	akash.pwr
418	20-11-2023	0710102046562023(No.of Docs 3)	0710102046562023/4	COMPANY PETITION IB (IBC)/372(PB)2023	DSM INFOCOM PRIVATE LIMITED VS. HITACHI SYSTEMS INDIA PRIVATE LIMITED	IBC Under Sec 9	1/12/2023	Sign missing on volume 2 index	akash.pwr
419	20-11-2023	0710102046562023(No.of Docs 3)	0710102046562023/4	COMPANY PETITION IB (IBC)/372(PB)2023	DSM INFOCOM PRIVATE LIMITED VS. HITACHI SYSTEMS INDIA PRIVATE LIMITED	IBC Under Sec 9	1/12/2023	Sign missing on volume 2 index	akash.pwr

420	29-11-2023	0710102038432023(No.of Docs 3)	0710102038432023/2	COMPANY APPEAL(COMPANIES ACT)/113(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ARDENT BUILDWELL INDIA PVT. LTD.)	Sec 252 (3) - By Government Body	1/12/2023	Annexure merge with reply pdf	puneetbajaj
421	29-11-2023	0710102038432023(No.of Docs 3)	0710102038432023/2	COMPANY APPEAL(COMPANIES ACT)/113(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ARDENT BUILDWELL INDIA PVT. LTD.)	Sec 252 (3) - By Government Body	1/12/2023	Annexure merge with reply pdf	puneetbajaj
422	29-11-2023	0710102038432023(No.of Docs 3)	0710102038432023/2	COMPANY APPEAL(COMPANIES ACT)/113(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ARDENT BUILDWELL INDIA PVT. LTD.)	Sec 252 (3) - By Government Body	1/12/2023	Annexure merge with reply pdf	puneetbajaj
423	29-11-2023	0710102038432023(No.of Docs 3)	0710102038432023/2	COMPANY APPEAL(COMPANIES ACT)/113(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ARDENT BUILDWELL INDIA PVT. LTD.)	Sec 252 (3) - By Government Body	1/12/2023	Annexure merge with reply pdf	puneetbajaj
424	28-11-2023	0710102080852023(No.of Docs 1)	0710102080852023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/70(ND)2023	MIDWAY DEALCOM PRIVATE LIMITED	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	1/12/2023	True copy sign missing	ashish_choudhury007
425	20-11-2023	0710102046562023(No.of Docs 3)	0710102046562023/4	COMPANY PETITION IB (IBC)/372(PB)2023	DSM INFOCOM PRIVATE LIMITED VS. HITACHI SYSTEMS INDIA PRIVATE LIMITED	IBC Under Sec 9	1/12/2023	Sign missing on volume 2 index	akash.pwr
426	20-11-2023	0710102046562023(No.of Docs 3)	0710102046562023/4	COMPANY PETITION IB (IBC)/372(PB)2023	DSM INFOCOM PRIVATE LIMITED VS. HITACHI SYSTEMS INDIA PRIVATE LIMITED	IBC Under Sec 9	1/12/2023	Sign missing on volume 2 index	akash.pwr
427	20-11-2023	0710102046562023(No.of Docs 3)	0710102046562023/4	COMPANY PETITION IB (IBC)/372(PB)2023	DSM INFOCOM PRIVATE LIMITED VS. HITACHI SYSTEMS INDIA PRIVATE LIMITED	IBC Under Sec 9	1/12/2023	Sign missing on volume 2 index	akash.pwr
428	20-11-2023	0710102046562023(No.of Docs 3)	0710102046562023/4	COMPANY PETITION IB (IBC)/372(PB)2023	DSM INFOCOM PRIVATE LIMITED VS. HITACHI SYSTEMS INDIA PRIVATE LIMITED	IBC Under Sec 9	1/12/2023	Sign missing on volume 2 index	akash.pwr
429	20-11-2023	0710102046562023(No.of Docs 3)	0710102046562023/4	COMPANY PETITION IB (IBC)/372(PB)2023	DSM INFOCOM PRIVATE LIMITED VS. HITACHI SYSTEMS INDIA PRIVATE LIMITED	IBC Under Sec 9	1/12/2023	Sign missing on volume 2 index	akash.pwr
430	20-11-2023	0710102046562023(No.of Docs 3)	0710102046562023/4	COMPANY PETITION IB (IBC)/372(PB)2023	DSM INFOCOM PRIVATE LIMITED VS. HITACHI SYSTEMS INDIA PRIVATE LIMITED	IBC Under Sec 9	1/12/2023	Sign missing on volume 2 index	akash.pwr
431	23-11-2023	0710102077652023(No.of Docs 3)	0710102077652023/2	COMPANY PETITION IB (IBC)/570(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	30-11-2023	Index wrong according to your PDF and merrge vakaltnama in the main PDF	knlegal
432	23-11-2023	0710102077652023(No.of Docs 3)	0710102077652023/2	COMPANY PETITION IB (IBC)/570(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	30-11-2023	Index wrong according to your PDF and merrge vakaltnama in the main PDF	knlegal
433	3/11/2023	0710102076182023(No.of Docs 2)	0710102076182023/1	COMPANY APPLICATION(COMPANIES ACT)/318(ND)2023	KWALITY LIMITED	Rule 11 of NCLT	30-11-2023	wrong filing v	hirakmk
434	3/11/2023	0710102076182023(No.of Docs 2)	0710102076182023/1	COMPANY APPLICATION(COMPANIES ACT)/318(ND)2023	KWALITY LIMITED	Rule 11 of NCLT	30-11-2023	wrong filing v	hirakmk
435	23-11-2023	0710102046922023(No.of Docs 2)	0710102046922023/10	COMPANY PETITION (COMPANIES ACT)/97(ND)2023	SUBODH KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-11-2023	Page No- 67 to 76 Not clear , Page no-133,136, need English translation,	Prismlaw42
436	23-11-2023	0710102046922023(No.of Docs 2)	0710102046922023/10	COMPANY PETITION (COMPANIES ACT)/97(ND)2023	SUBODH KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-11-2023	Page No- 67 to 76 Not clear , Page no-133,136, need English translation,	Prismlaw42
437	23-11-2023	0710102039362023(No.of Docs 2)	0710102039362023/2	COMPANY PETITION (COMPANIES ACT)/86(PB)2023	SARLA SARDA VS. SHREE NARSINGH EDUCATION CONSULTINGPRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 246	30-11-2023	Sign and true copy sign missing on annexure	Adv Aditya
438	23-11-2023	0710102077652023(No.of Docs 3)	0710102077652023/2	COMPANY PETITION IB (IBC)/570(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	30-11-2023	Index wrong according to your PDF and merrge vakaltnama in the main PDF	knlegal
439	23-11-2023	0710102046922023(No.of Docs 2)	0710102046922023/10	COMPANY PETITION (COMPANIES ACT)/97(ND)2023	SUBODH KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-11-2023	Page No- 67 to 76 Not clear , Page no-133,136, need English translation,	Prismlaw42
440	23-11-2023	0710102046922023(No.of Docs 2)	0710102046922023/10	COMPANY PETITION (COMPANIES ACT)/97(ND)2023	SUBODH KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-11-2023	Page No- 67 to 76 Not clear , Page no-133,136, need English translation,	Prismlaw42
441	3/11/2023	0710102076182023(No.of Docs 2)	0710102076182023/1	COMPANY APPLICATION(COMPANIES ACT)/318(ND)2023	KWALITY LIMITED	Rule 11 of NCLT	30-11-2023	wrong filing v	hirakmk
442	3/11/2023	0710102076182023(No.of Docs 2)	0710102076182023/1	COMPANY APPLICATION(COMPANIES ACT)/318(ND)2023	KWALITY LIMITED	Rule 11 of NCLT	30-11-2023	wrong filing v	hirakmk
443	23-11-2023	0710102077652023(No.of Docs 3)	0710102077652023/2	COMPANY PETITION IB (IBC)/570(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	30-11-2023	Index wrong according to your PDF and merrge vakaltnama in the main PDF	knlegal

444	24-11-2023	0710200432062018(No.of Docs 8)	0710200432062018/7	COMPANY PETITION (COMPANIES ACT)/211(ND)2018	M/S SHRI NEELMANI SHARMA VS M/S COMTECH ESPRIT PVT LTD	Sec. 241(1),Sec. 242(4)	29-11-2023	Wrong filing (Application uploaded)	DELLAWS
445	24-11-2023	0710102077262021(No.of Docs 3)	0710102077262021/2	INTERLOCUTORY APPLICATION (I.B.C)/5205(ND)2021	DEEPA GUPTA LIUIDATOR MICRO POWER TECHNOLOGY PRIVATE LIMITED	Sec 54(1)	29-11-2023	Index missing , pagination missing ,sign missing	Laws.lance
446	24-11-2023	0710200000852015(No.of Docs 2)	0710200000852015/6	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	MR. AJEET SINGH BHANDARI VS M/S BHANDARI BUILDERS PVT. LTD.	Application under any other provisions	29-11-2023	Index and sign missing on every pages	Adv Harshit Batra
447	24-11-2023	0710200000852015(No.of Docs 2)	0710200000852015/7	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	MR. AJEET SINGH BHANDARI VS M/S BHANDARI BUILDERS PVT. LTD.	Application under any other provisions	29-11-2023	Index and sign missing on every pages	Adv Harshit Batra
448	24-11-2023	0710102116252020(No.of Docs 2)	0710102116252020/8	INTERLOCUTORY APPLICATION (I.B.C)/5532(ND)2020	PARAMJEET SINGH BHATIA VS. SUNIL MOHAN WIG	Section 74	29-11-2023	Every pages sign and true ceopy sign missing on annexure	pravinbahadur.adv
449	25-11-2023	0710102018162020(No.of Docs 1)	0710102018162020/29	COMPANY PETITION IB (IBC)/571(ND)2020	SREI INFRASTRUCTURE FINANCE LTD. VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	IBC under Sec 7	29-11-2023	Deferent city stamp and notary	abhinavagrawal
450	24-11-2023	0710102058502023(No.of Docs 1)	0710102058502023/2	COMPANY APPEAL(COMPANIES ACT)/180(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (SUPREMACY INDIA INFO PVT LTD)	Sec 252 (1) - By Government Body	29-11-2023	True copy sign misssing	itdpuneetrai
451	24-11-2023	0710102058502023(No.of Docs 1)	0710102058502023/3	COMPANY APPEAL(COMPANIES ACT)/180(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (SUPREMACY INDIA INFO PVT LTD)	Sec 252 (1) - By Government Body	29-11-2023	True copy sign missing	itdpuneetrai
452	24-11-2023	0710102076462023(No.of Docs 2)	0710102076462023/3	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	29-11-2023	on the Vakalatnama please paste the court fees on the blank area and welfare missing	tewariamitabh
453	24-11-2023	0710200000852015(No.of Docs 2)	0710200000852015/5	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	MR. AJEET SINGH BHANDARI VS M/S BHANDARI BUILDERS PVT. LTD.	Application under any other provisions	29-11-2023	Index and sign missing on every pages	Adv Harshit Batra
454	21-11-2023	0710102053582023(No.of Docs 2)	0710102053582023/1	INTERLOCUTORY APPLICATION (I.B.C)/3495(ND)2023	BANK OF BARODA VSJAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD	Sec 60(5)	28-11-2023	Page No-53,not clear	jalpa1415
455	21-11-2023	0710102053582023(No.of Docs 2)	0710102053582023/1	INTERLOCUTORY APPLICATION (I.B.C)/3495(ND)2023	BANK OF BARODA VSJAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD	Sec 60(5)	28-11-2023	Page No-53,not clear	jalpa1415
456	21-11-2023	0710102053582023(No.of Docs 2)	0710102053582023/1	INTERLOCUTORY APPLICATION (I.B.C)/3495(ND)2023	BANK OF BARODA VSJAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD	Sec 60(5)	28-11-2023	Page No-53,not clear	jalpa1415
457	21-11-2023	0710102053582023(No.of Docs 2)	0710102053582023/1	INTERLOCUTORY APPLICATION (I.B.C)/3495(ND)2023	BANK OF BARODA VSJAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD	Sec 60(5)	28-11-2023	Page No-53,not clear	jalpa1415
458	24-11-2023	0710102000442023(No.of Docs 2)	0710102000442023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2023	LEO ELECTRODS PRIVATE LIMITED VS. MW WIRETEC PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-11-2023	1 Rs Court fees missing	DACCHITASHAHI
459	23-11-2023	0710102015432023(No.of Docs 2)	0710102015432023/2	INTERLOCUTORY APPLICATION (I.B.C)/1334(ND)2023	ERA INFRA ENGINEERING LIMITED	Sec 30	28-11-2023	Page - 4,5, not clear	wamikatrehan
460	23-11-2023	0710102015432023(No.of Docs 2)	0710102015432023/2	INTERLOCUTORY APPLICATION (I.B.C)/1334(ND)2023	ERA INFRA ENGINEERING LIMITED	Sec 30	28-11-2023	Page - 4,5, not clear	wamikatrehan
461	23-11-2023	0710102015432023(No.of Docs 2)	0710102015432023/2	INTERLOCUTORY APPLICATION (I.B.C)/1334(ND)2023	ERA INFRA ENGINEERING LIMITED	Sec 30	28-11-2023	Page - 4,5, not clear	wamikatrehan
462	23-11-2023	0710102015432023(No.of Docs 2)	0710102015432023/2	INTERLOCUTORY APPLICATION (I.B.C)/1334(ND)2023	ERA INFRA ENGINEERING LIMITED	Sec 30	28-11-2023	Page - 4,5, not clear	wamikatrehan
463	21-11-2023	0710102019422023(No.of Docs 2)	0710102019422023/5	COMPANY PETITION IB (IBC)/227(PB)2023	PAISALO DIGITAL LIMITED VS. JOHNSON WATCH COMPANY PRIVATE LIMITED	IBC under Sec 7	23-11-2023	wrong filing	HARSHAL240
464	21-11-2023	0710102076912022(No.of Docs 3)	0710102076912022/8	COMPANY PETITION IB (IBC)/702(ND)2022	EDELWEISS ASSET RECONSTRUCTION COM LIMITED VS. ORIENTAL TRIMEX LIMITED	IBC under Sec 7	23-11-2023	kindly file separately and upload only one pdf	lex.corpn@gmail.com
465	17-11-2023	0710200400792014(No.of Docs 12)	0710200400792014/1	COMPANY PETITION (COMPANIES ACT)/50(ND)2014	M/S ASHOK KUMAR GUPTA & ORS VS M/S META PLAST ENGINEERING PVT LTD & ORS	Application under any other provisions	23-11-2023	Multiple volume uploaded please deleted volume	BAHLRAJIV
466	21-11-2023	0710102017652023(No.of Docs 1)	0710102017652023/2	INTERLOCUTORY APPLICATION (I.B.C)/1329(PB)2023	MEENAKSHI BHATNAGAR VS. NARENDER KUMAR SHARMA	Sec 60(5)	23-11-2023	Notary delhi address ghaziabad and page no-8,9,10,	sarfaz
467	17-11-2023	0710200400792014(No.of Docs 12)	0710200400792014/1	COMPANY PETITION (COMPANIES ACT)/50(ND)2014	M/S ASHOK KUMAR GUPTA & ORS VS M/S META PLAST ENGINEERING PVT LTD & ORS	Application under any other provisions	23-11-2023	Multiple volume uploaded please deleted volume	BAHLRAJIV
468	17-11-2023	0710200400792014(No.of Docs 12)	0710200400792014/1	COMPANY PETITION (COMPANIES ACT)/50(ND)2014	M/S ASHOK KUMAR GUPTA & ORS VS M/S META PLAST ENGINEERING PVT LTD & ORS	Application under any other provisions	23-11-2023	Multiple volume uploaded please deleted volume	BAHLRAJIV
469	17-11-2023	0710200400792014(No.of Docs 12)	0710200400792014/1	COMPANY PETITION (COMPANIES ACT)/50(ND)2014	M/S ASHOK KUMAR GUPTA & ORS VS M/S META PLAST ENGINEERING PVT LTD & ORS	Application under any other provisions	23-11-2023	Multiple volume uploaded please deleted volume	BAHLRAJIV
470	21-11-2023	0710102001902020(No.of Docs 1)	0710102001902020/8	COMPANY PETITION IB (IBC)/289(ND)2020	M/S EASTERN INTERIORS AND FURNISHERS VS. RIPPLES ENGINEERING PVT. LTD.	IBC Under Sec 9	23-11-2023	Sign every pages	legalconsultus21

471	21-11-2023	0710102001722020(No.of Docs 2)	0710102001722020/9	COMPANY PETITION (COMPANIES ACT)/36(PB)2020	SANTOSH KAPOOR VS. SUPERIOR RUBBER LIMITED	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	23-11-2023	Sign every pages	hrishikesh@hbaruah
472	9/11/2023	0710102051522023(No.of Docs 2)	0710102051522023/5	COMPANY PETITION IB (IBC)/392(PB)2023	GENUINE BUILDWELL PRIVATE LIMITED	IBC Section 59	22-11-2023	report file sepreate	Nityanand14
473	8/11/2023	0710102081052022(No.of Docs 3)	0710102081052022/6	INTERLOCUTORY APPLICATION (I.B.C)/5284(ND)2022	360 REALTORS LLP VS. INTERIM RESOLUTION PROFESSIONAL - MR. MANOHAR LAL VIJ	Sec 60(5)	22-11-2023	pagination wrong.	vishalhirawat
474	21-11-2023	0710102031042022(No.of Docs 2)	0710102031042022/2	COMPANY APPEAL (IBC)/19(PB)2022	** WILL BE AUTO FILLED LATER	Sec 42	22-11-2023	sign every pages	spiyush47
475	21-11-2023	0710102016662021(No.of Docs 2)	0710102016662021/1	INTERLOCUTORY APPLICATION (I.B.C)/1514(PB)2021	VA TECH WABAG LIMITED	Rule 11 of NCLT, 2016	22-11-2023	Sign every pages	D85462018
476	8/11/2023	0710102017622020(No.of Docs 2)	0710102017622020/16	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	21-11-2023	need to application	sfionclt
477	18-11-2023	0710102016802023(No.of Docs 2)	0710102016802023/10	INTERLOCUTORY APPLICATION (I.B.C)/1183(ND)2023	PAYAL AGARWAL VSANIL KOHLI	Sec 60(5)	21-11-2023	Notary missing	Advocateajay1
478	8/11/2023	0710102006282022(No.of Docs 2)	0710102006282022/3	INTERLOCUTORY APPLICATION (I.B.C)/6110(ND)2022	SUNIL PRAKASH SHARMA IRP JAI SAI RAM STEEL PVT LTD VS. VISHNU AGARWAL	Application under any other provisions- IBC	21-11-2023	page no.28-36,39-41,45-50,57-75, 94-99 hindi page and page no.76-77, not clear page	Aish1976
479	8/11/2023	0710102017622020(No.of Docs 2)	0710102017622020/16	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	21-11-2023	need to application	sfionclt
480	8/11/2023	0710102017622020(No.of Docs 2)	0710102017622020/16	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	21-11-2023	need to application	sfionclt
481	8/11/2023	0710102017622020(No.of Docs 2)	0710102017622020/16	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	21-11-2023	need to application	sfionclt
482	7/11/2023	0710102104112022(No.of Docs 3)	0710102104112022/2	COMPANY PETITION (COMPANIES ACT)/38(ND)2023	RAJENDRA NATH BHEL & OTHERS VS. PREM NATH MOTORS PRIVATE LIMITED	Sec. 241(1)	21-11-2023	twice document upload	sigmalexjurix
483	7/11/2023	0710102054302021(No.of Docs 1)	0710102054302021/5	COMPANY PETITION IB (IBC)/421(ND)2021	KOTAK MAHINDRA BANK LIMITED VS. G K DAIRY AND MILK PRODUCTS PVT LTD	IBC under Sec 7	21-11-2023	true copy and sign missing in annexure page	D14182016
484	7/11/2023	0710102074222023(No.of Docs 1)	0710102074222023/3	COMPANY PETITION (COMPANIES ACT)/171(ND)2023	KANWAL DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	21-11-2023	file missing	advkrishan
485	7/11/2023	0710102074222023(No.of Docs 1)	0710102074222023/4	COMPANY PETITION (COMPANIES ACT)/171(ND)2023	KANWAL DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	21-11-2023	double page numbering and sign missing and welfare and court fee missing	advkrishan
486	20-11-2023	0710102088382022(No.of Docs 1)	0710102088382022/6	INTERLOCUTORY APPLICATION (I.B.C)/5225(ND)2022	RESOLUTION PROFESSIONAL SOM RESORTS PVT LTD VS. U.P. AVAS EVAM VIKAS PARISHAD THROUGH ITS SUPERINTENDING ENGINEER/AUTHORISED OFFICER	Sec 60(5)	21-11-2023	main case no. missing.	ashukansal@gmail.com
487	21-10-2023	0710102053732023(No.of Docs 5)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	20-11-2023	merge application in one pdf.	Gsvlegal
488	21-10-2023	0710102053732023(No.of Docs 5)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	20-11-2023	merge application in one pdf.	Gsvlegal
489	21-10-2023	0710102053732023(No.of Docs 5)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	20-11-2023	merge application in one pdf.	Gsvlegal
490	7/11/2023	0710102020482020(No.of Docs 2)	0710102020482020/10	COMPANY PETITION IB (IBC)/607(PB)2020	BANK OF BARODA VS. M B MALLS PVT LTD	IBC under Sec 7	20-11-2023	need every page sign and true copy in annexure.	askanurag
491	7/11/2023	0710102027232021(No.of Docs 2)	0710102027232021/42	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	20-11-2023	25Rs welfare fee 3Rs court fee missing in vakalatnama. date missing in vakalatnama.	adv_santoshk
492	6/11/2023	0710102085212023(No.of Docs 1)	0710102085212023/13	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	20-11-2023	need every page sign.	NAMIT SURI
493	6/11/2023	0710102084412023(No.of Docs 1)	0710102084412023/1	RESTORATION APPLICATION (IBC)/167(ND)2023	MAXWELL VSASP SEALING PRODUCTS LIMITED	Rule 11 of NCLT, 2016	20-11-2023	mention sign and true copy in annexure.	cc.lawoffices@cclaw.
494	27-10-2023	0710102085212023(No.of Docs 2)	0710102085212023/3	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	20-11-2023	need every page sign.	NAMIT SURI
495	27-10-2023	0710102085212023(No.of Docs 2)	0710102085212023/3	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	20-11-2023	need every page sign.	NAMIT SURI
496	21-10-2023	0710102053732023(No.of Docs 5)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	20-11-2023	merge application in one pdf.	Gsvlegal

497	21-10-2023	0710102053732023(No.of Docs 5)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	20-11-2023	merge application in one pdf.	Gsvlegal
498	21-10-2023	0710102053732023(No.of Docs 5)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	20-11-2023	merge application in one pdf.	Gsvlegal
499	21-10-2023	0710102053732023(No.of Docs 5)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	20-11-2023	merge application in one pdf.	Gsvlegal
500	7/11/2023	0710102027232021(No.of Docs 2)	0710102027232021/43	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	20-11-2023	25Rs welfare fee 3Rs court fee missing in vakalatnama. date missing in vakalatnama	adv_santoshk
501	21-10-2023	0710102053732023(No.of Docs 5)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	20-11-2023	merge application in one pdf.	Gsvlegal
502	21-10-2023	0710102053732023(No.of Docs 5)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	20-11-2023	merge application in one pdf.	Gsvlegal
503	27-10-2023	0710102085212023(No.of Docs 2)	0710102085212023/3	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	20-11-2023	need every page sign.	NAMIT SURI
504	27-10-2023	0710102085212023(No.of Docs 2)	0710102085212023/3	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	20-11-2023	need every page sign.	NAMIT SURI
505	11/11/2023	0710102031612023(No.of Docs 2)	0710102031612023/1	COMPANY PETITION (COMPANIES ACT)/79(PB)2023	PRAVESH AGGARWAL VS. DINESH KUMAR AGGARWAL AND OTHERS	Sec. 242(4),Sec. 241(1)	17-11-2023	PAGE 49 51 NOT CLEAR	mg270288
506	10/11/2023	0710102400552010(No.of Docs 1)	0710102400552010/4	COMPANY PETITION (COMPANIES ACT)/32(ND)2010	RAJAN COSMETICS (MADRAS) PVT. LTD. VS SRM INFRASTRUCTURE PVT. LTD. & ORS.	Application under any other provisions	17-11-2023	DOCUMENT INCOMPLETE INDEX MISSING	admin@lexfarios.com
507	10/11/2023	0710102058342023(No.of Docs 1)	0710102058342023/2	INTERLOCUTORY APPLICATION (I.B.C)/3709(ND)2023	MANOJ KULSHRESTHA RESOLUTION PROFESSIONAL FOR INTELICITY BUSINESS PARK PRIVATE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH CHIEF EXECUTIVE OFFICER & ORS.	Application under any other provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016	17-11-2023	INDEX MISSING	D12532014
508	10/11/2023	0710102092252023(No.of Docs 2)	0710102092252023/1	INTERLOCUTORY APPLICATION (I.B.C)/5710(ND)2023	KINDLE INFRAHEIGHTS PRIVATE LIMITED VS. ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED	Sec 60(5)	17-11-2023	INDEX MISSING	Viv_0004
509	10/11/2023	0710102029862023(No.of Docs 2)	0710102029862023/2	INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	17-11-2023	NEED TO SIGN EVERY PAGES	SHAGKHAN@1958
510	8/12/2021	0710102089802021(No.of Docs 0)	0710102089802021/4	INTERLOCUTORY APPLICATION (I.B.C)/70(ND)2022	SURPREET SINGH SURI VSTHREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Sec 60(5)	17-11-2023	NEED TO FILE IA	
511	25/04/2023	0710102004682019/10	710102004682019	VOLKSWAGEN FINANCIAL PVT. LTD.	IBC under Sec 7	Report	23-11-2023	wrong file upload ,	
512				Vs.					
513				KHULLAR HOSPITALITY PRIVATE LIMITED					
514	4/10/2023	0710102008202023/7	710102008202023	SUPERTECH (INDIA) PRIVATE LTD.	Sec. 230-232 - Second Motion	Report	23-11-2023	main case wrong link ,	
515				Vs.					
516	12/9/2023	0710102008202023/8	710102008202023	SUPERTECH (INDIA) PRIVATE LTD.	Sec. 230-232 - Second Motion	Order	23-11-2023	main case wrong link ,	
517				Vs.					
518	14/04/2023	0710102009332019/17	710102009332019	RELIANCE COMMERCIAL FINANCE LTD	IBC under Sec 7	Order	23-11-2023		
519				Vs.					
520				ROSEWOOD TREXIM PVT LTD					
521	10/10/2023	0710102009702023/10	710102009702023	ALLIANCE REVOLUTION INFRA PROJECTSPRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	23-11-2023	page no.16-52 not clear page ,	
522				Vs.					
523	20/10/2023	0710102011272021/7	710102011272021	STYLE REALTORS PVT LTD	Sec. 230-232 - Second Motion	Report	23-11-2023	please separate file and order not upload ,	
524				Vs.					
525	19/09/2023	0710102012932022/7	710102012932022	GOYAL ENGINEERING POLYMERS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	Order	23-11-2023	document not upload please re- upload ,	
526				Vs.					
527				GOYAL ENGINEERING POLYMERS PRIVATE LIMITED					
528	1/11/2023	0710102014672023/13	710102014672023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	23-11-2023		
529				Vs.					
530	5/6/2023	0710102014672023/7	710102014672023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	24-11-2023		
531				Vs.					

532	20/09/2023	0710102014892023/1	710102014892023	INCOME TAX OFFICER WARD-13(1) NEW DELHI	Sec 252 (1) - By Government Body	Order	23-11-2023	document not upload please re-upload file ,
533				Vs.				
534				REGISTRAR COMPANIES DELHI				
535	16/09/2022	0710102017752021/14	710102017752021	INTUITION REALTY PVT LTD	Sec. 230-232 - Second Motion	Report	23-11-2023	
536				Vs.				
537	10/10/2023	0710102018362023/3	710102018362023	MR.ASHOK KUMAR GULLA	Sec 60(5)	Report	23-11-2023	
538				Vs.				
539				MS.SHALU KHANNA				
540	20/07/2023	0710102020552023/2	710102020552023	INCOME TAX OFFICER WARD-13(1) NEW DELHI	Sec 252 (1) - By Government Body	Order	23-11-2023	order not upload ,
541				Vs.				
542				REGISTRAR COMPANIES DELHI				
543	24/07/2023	0710102027802021/4	710102027802021	JUVALIA SALES PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	23-11-2023	document not upload ,
544				Vs.				
545	27/10/2023	0710102047182023/2	710102047182023	AB SOYA PRIVATE LIMITED	IBC Section 59	Report	23-11-2023	
546				Vs.				
547	27/10/2023	0710102047182023/3	710102047182023	AB SOYA PRIVATE LIMITED	IBC Section 59	Report	23-11-2023	
548				Vs.				
549	8/10/2023	0710102047422023/3	710102047422023	VAISHNO BUILDTech PRIVATE LIMITED	Sec 252 (3)	Report	23-11-2023	page no.3-4 not clear page and order not upload ,
550				Vs.				
551				REGISTRAR OF COMPANIES DELHI AND HARYANA				
552	8/10/2023	0710102047422023/4	710102047422023	VAISHNO BUILDTech PRIVATE LIMITED	Sec 252 (3)	Report	23-11-2023	page no.3-4 not clear page and order not upload ,
553				Vs.				
554				REGISTRAR OF COMPANIES DELHI AND HARYANA				
555	6/9/2023	0710102050452022/10	710102050452022	FABCAFE FOODS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	Report	23-11-2023	
556				Vs.				
557	11/10/2023	0710102050452022/12	710102050452022	FABCAFE FOODS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	Report	23-11-2023	
558				Vs.				
559	4/12/2023	0710102051132022/14	710102051132022	AAYUSHI CREDIT AND CAPITAL SERVICESLIMITED	Sub-section (I) of section 230	Report	6/12/2023	
560				Vs.				
561				KBN INFRASTRUCTURE PRIVATE LIMITED				
562	18/11/2023	0710102059872021/11	710102059872021	ALLIANCE LUMIERE LIMITED	Sec 54(1)	Report	24-11-2023	
563				Vs.				

